

NATIONAL COMPANY LAW TRIBUNAL

OBJECTION DATED 17.11.2023 TO 28.11.2023

PETITION & APPLICATION & ADDITIONAL DOCS &REPORTS

| Sr No. | Date Of Filing | Case Type | Dairy No. | Main Case No. | Title Of Case | Section | Scrutiny Date | Comments | Filed By |
|--------|----------------|----------------------------------|-----------------|---------------|---|----------------------------------|---------------|---|--------------------|
| 1 | 27/05/2023 | Company Petition (Companies Act) | 710102048202023 | | SKAAD INSURANCE SURVEYORS & LOSSASSESSORS PRIVATE LIMITED VS SUSHIL KUMAR AGARWAL | Sec. 241(1) | 22/11/2023 | due to payment section 242,245 | Amit |
| 2 | 11/7/2023 | Company Petition (Companies Act) | 710102059362023 | | SMT.ANJU GOEL VS M/S RAD ELAN DISTRIBUTORS PVT. LTD. | Sec. 241(1) | 21/11/2023 | due payment section 242,213,149(10),149(11),118 and 119 MOA AOA Missed | ROHIT GOEL |
| 3 | 15/07/2023 | Contempt Petition (IBC) | 710102061492023 | | TAKKSHILL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED | Sec 60(5) | 24/11/2023 | case type wrong | ROHIT RATHI |
| 4 | 3/8/2023 | Company Petition IB (IBC) | 710102068072023 | | NITIN JAIN VS SYNDICATE BANK | Section 94(1) | 21/11/2023 | Pg-36 to 81 not clear Pg-94 to 111 ,132, to 141,hindi and not clear need to type copy of every clear pages and mention true typed copy on type copy from to where | RAKESH KUMAR |
| 5 | 16/08/2023 | Company Appeal(Companies Act) | 710102071012023 | | NITIN JAIN VS SYNDICATE BANK | Sec 252 (1) - By Government Body | 21/11/2023 | master data missed | PUNEET |
| 6 | 26/08/2023 | Company Petition (Companies Act) | 710102074402023 | | DESAI CONSTRUCTION PRIVATE LIMITED VS FERNAS CONSTRUCTION INDIA PRIVATELIMITED | Sec. 213 | 21/11/2023 | | CS.K. Gaurav Kumar |
| 7 | 11/9/2023 | Company Petition (Companies Act) | 710102078772023 | | SMT ANJU GOEL VS M/S BLUE FLUDICS PVT. LTD. | Sec. 241(1) | 21/11/2023 | due to payment section 242,213,149(10),149(11),,118,119 70,72,74-75,89-90,115,120,131,147 page not clear proof of service missed(same objection) | ROHIT GOEL |
| 8 | 3/3/2023 | Company Petition (Companies Act) | 710102020992023 | | TARANTEJ SINGH REKHI VS M/S SIMRAN POULTRY PVT LTD. AND OHERS | Sec. 241(1),Sec. 242(4) | 28/11/2023 | ,Pages 236, 264, 284, 293 to 310, 323, 324, 361 to 363, 353 to 356 Hindi pages vakaltnama missed | manuj nagrath |
| 9 | 16/09/2023 | Company Petition (Companies Act) | 710102080422023 | | MALINI KUMAR VS MAGPIE REALTY PRIVATE LIMITED | Sec. 241(1) | 28/11/2023 | Due to payment section 242 and 244 sub index missing on volume 1 or 2 | Pankaj |
| 10 | 20/09/2023 | Company Petition IB (IBC) | 710102081632023 | | BANK OF MAHARASHTRA VS M/S SUPERTECH TOWNSHIP PROJECT LIMITED | IBC under Sec 7 | 21/11/2023 | please re upload documnets | Nishant |
| 11 | 20/09/2023 | Company Petition (Companies Act) | 710102081772023 | | GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI | Sec. 131(1) | 20/11/2023 | memo of party, brief synopsis,list of date and event add in index all file merge and upload final pdf cs detail missed in index (please come to registry) | Bhargavi Bhide |
| 12 | 21/09/2023 | Company Petition IB (IBC) | 710102082072023 | | M/S. COSMO WORLD VS VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED | IBC Under Sec 9 | 21/11/2023 | Authority letter missed | Mustafa Alam |
| 13 | 22/09/2023 | Contempt Petition (IBC) | 710102082292023 | | ASHOK KUMAR GUPTA VS HALWASIYA DEVELOPMENTS PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 28/11/2023 | Pg-123,124,125 to 131 not clear pagination wrong in index | Utsav |

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|----|------------|---|-----------------|--|---|------------------------------|------------|--|--------------------------|
| 14 | 27/09/2023 | Company Petition IB (IBC) | 710102083692023 | | ULTRATECH CEMENT LIMITED VS AADIDEVA INFRATECH PRIVATE LIMITED | IBC Under Sec 9 | 22/11/2023 | Pg-45 to 51,58 to 66,110 to 112 not clear BR missed reply of notice or 9-3-B missed please contact to registry regarding your file | Somit |
| 15 | 28/10/2023 | Company Petition IB (IBC) | 710102094262023 | | JASWANT SINGH VS AADIDEVA INFRATECH PRIVATE LIMITED | IBC Section 59 | 21/11/2023 | section 8 due payments Pg-56 to 61,63 to 68 not clear Pg-83 to 88 in hindi true copy sign missed please fill in the portal GOLDILOCKS INDIA PRIVATE LIMITED contact to registry | Alok |
| 16 | 4/10/2023 | CP(AA) Merger and Amalgamation(Companies Act) | 710102085342023 | | G L FASHIONS PRIVATE LIMITED VS AADIDEVA INFRATECH PRIVATE LIMITED | Sec. 230-232 - Second Motion | 21/11/2023 | treatment certificate section 133 missed in both company (come to registry) | PRABHAKAR KUMAR |
| 17 | 8/10/2023 | Company Petition IB (IBC) | 710102086782023 | | BAJRANG DEVCON PRIVATE LIMITED VS SIWON BUILDERS PRIVATE LIMITED | IBC Under Sec 9 | 17/11/2023 | affidavit incomplete wrong master data SIWON BUILDERS PRIVATE LIMITED please check your master data siwon agri pvt ltd | KUMAR LEGAL RESERACH LLP |
| 18 | 7/10/2023 | Company Petition IB (IBC) | 710102086182023 | | IDBI BANK LIMITED VS AGSON GLOBAL PRIVATE LIMITED | IBC under Sec 7 | 22/11/2023 | Pg-915 to 929, not clear | SANJAY BAJAJ |
| 19 | 11/10/2023 | Execution Petition | 710102087792023 | | RAKESH KUMAR VS MR. DEEPAK KUMAR | Rule 11 of NCLT | 22/11/2023 | section wrong and case type wrong | Nithin |
| 20 | 30/10/2023 | Company Petition (Companies Act) | 710102094722023 | | BALJIT SINGH AHLUWALIA VS INDIA INTERNATIONAL GOLF AND TENNISPRIVATE LIMITED | Sec. 241(1) | 20/11/2023 | due payment section 242 all detail missed in online portal page not clear MOA missed | SHREYAS |
| 21 | 21/10/2023 | Company Petition (Companies Act) | 710102092912023 | | AMUL MOHAN MITTAL SON OF SATISH MOHAN MITTAL VS INTEGRATED TECHNOLOGIES LIMITED | Sec. 58(3) | 22/11/2023 | all respondent detail missed in online portal | SHARAD |
| 22 | 25/10/2023 | Company Petition IB (IBC) | 710102093242023 | | ECL FINANCE LIMITED VS JAI BHAGWAN BINDAL | Section 95(1) | 20/11/2023 | court fee @ 5 and welfare missed @ 25 Pg-582 to 611,650,699 to 527 to 551,307,413,415,418,506,511 to 524 not clear pos miussed page 823 missed volume wise index wrong master data missed voulme -3 blank please contact to registry regarding your file | Bhavana Duhoon |
| 23 | 24/10/2023 | Company Petition IB (IBC) | 710102093192023 | | CHINTAMANI FABRICATION PRIVATE LIMITED VS ACC INDIA PRIVATE LIMITED | IBC Under Sec 9 | 21/11/2023 | welfare missed @ 25 rs | ADV SWAPAN PRADHAN |
| 24 | 17/10/2023 | Company Petition IB (IBC) | 710102091552023 | | KING,S WORLDWIDE INDIA CENTRE VS ACC INDIA PRIVATE LIMITED | IBC Section 59 | 24/11/2023 | Pg-50 not clear | SONAL KUMAR SINGH |
| 25 | 17/10/2023 | Company Petition IB (IBC) | 710102091412023 | | SAURABH KILLA VS SANKALP BUILDWELL PRIVATE LIMITED | IBC Under Sec 9 | 24/11/2023 | counsel detail missed after index and memo party, memo party not proper please contact to registry regarding you file service missed | TAPLEGAL |
| 26 | 25/10/2023 | Company Appeal(Companies Act) | 710102093422023 | | SAURABH KILLA VS SANKALP BUILDWELL PRIVATE LIMITED | Sec. 58(3),Sec. 59 | 20/11/2023 | kindly remove application | PARITOSH BUDHIRAJA |
| 27 | 25/10/2023 | Intervention Petition (IBC) | 710102093502023 | | ROMY BANSAL VS MICA INDUSTRIES LIMITED | Sec 60(5) | 21/11/2023 | cause title wrong in online portal applicant respondent details fill online according to mop (Romy and Mica Details Case type wrong Choose Intervention Petition | Saumya Jain |

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|----|------------|--|-----------------|--|--|--------------------------------|------------|--|-------------------------|
| 28 | 17/10/2023 | Company Petition (Companies Act) | 710102091302023 | | RAJEEV BAKSHI VS ECO RRB INFRA PRIVATE LIMITED | Sec. 241(1) | 21/11/2023 | due to payment section 56,59,242,244 index numbering missed online portal all respondent detail missed petition every page not sign and verification date missed 20,34,38,61 page wrong arrange volume wise index missed all annexure every pages sign and true copy missed 289,291,293,295 page not clear 3rs court fee missed 25rs welfare missed Moa And Aoa Missed 1 respondent proof of service missed (come to registry) | M |
| 29 | 19/10/2023 | Company Petition IB (IBC) | 710102092412023 | | YES BANK LIMITED VS UMRITHA INFRASTRUCTURE DEVELOPMENT LLP | IBC under Sec 7 | 17/11/2023 | Pg-62 to 64,186,187,188 not clear | Atul Sharma |
| 30 | 10/3/2023 | CA(A) Merger and Amalgamation(Companies Act) | 710102022562023 | | NEW LINE BUILDTECH PRIVATE LIMITED VS UMRITHA INFRASTRUCTURE DEVELOPMENT LLP | Sub-section (l) of section 230 | 21/11/2023 | 2nd volume separate index missed, pg no 226 wrong arrange, master data missed, MoA &&&; AoA missed of others company how many companies to merge (come to registry) please upload final petition counsel detail missed in master index please also fill mobile no and email id in detail (please remove all extra pdf and upload final pdf)come to registry | Pranav V Shankar |
| 31 | 28/10/2023 | Company Petition IB (IBC) | 710102094282023 | | KULDEEP KUMAR CONTRACTORS VS NBCC (INDIA) LIMITED | IBC Under Sec 9 | 28/11/2023 | BR missed | RAJNEESH CHOPRA |
| 32 | 30/10/2023 | Intervention Petition (IBC) | 710102094622023 | | CO-OPERATIVE CANE DEVELOPMENT UNION VS NBCC (INDIA) LIMITED | Sec 60(5) | 17/11/2023 | please fill all party in the portal from memo party affidavit address mismatch | SUNIL |
| 33 | 30/10/2023 | Company Petition IB (IBC) | 710102094612023 | | MOHAN LAL JAIN VS VIVEK SHUKLA | Sec 60(5) | 20/11/2023 | case type wrong | Inder Paul Singh Oberoi |
| 34 | 30/10/2023 | Company Petition (Companies Act) | 710102094702023 | | MAHAVIR GOYAL VS NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI | Sec. 59 | 21/11/2023 | Moa and Aoa missed | Mr. Amit Goel |
| 35 | 28/10/2023 | Company Appeal(Companies Act) | 710102094202023 | | MAHAVIR GOYAL VS NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI | Sec 252 (3) | 28/11/2023 | income tax service missed | Tavish |
| 36 | 1/11/2023 | Company Petition IB (IBC) | 710102095132023 | | CARL VAN HEUVEL VS CAIRN INDIA LIMITED | IBC Under Sec 9 | 21/11/2023 | Pg-31,39,42,44,46 not clear vakalatnama not clear court fee and welfare missed on vakalatnama | Pulkit Prakash |
| 37 | 1/11/2023 | Company Petition IB (IBC) | 710102095332023 | | GLOBE FINCAP LIMITED. VS ALPS MOTOR FINANCE LIMITED | IBC under Sec 7 | 22/11/2023 | Pg-52 not clear Pg-64,66,78,83 hindi | S.S. Sobti |
| 38 | 31/10/2023 | Company Petition IB (IBC) | 710102095072023 | | JATALIA FINANCE COMPANY LIMITED VS ADONIA SYSTEMS PRIVATE LIMITED | IBC under Sec 7 | 20/11/2023 | IRP certificate missed | Pradeep Kumar |
| 39 | 2/11/2023 | Company Petition IB (IBC) | 710102095462023 | | SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED VS ADONIA SYSTEMS PRIVATE LIMITED | IBC Section 59 | 22/11/2023 | counsel detail missed after index and after memo party welfare missed @ 25 rs Pg-107, not clear | MILY GHOSHAL |

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|----|------------|---|-----------------|--|---|----------------------------------|------------|--|-----------------|
| 40 | 1/11/2023 | Company Petition IB (IBC) | 710102095322023 | | GLOBE FINCAP LIMITED. VS ECO FRIENDLY FOOD PROCESSING PARKLIMITED | IBC under Sec 7 | 22/11/2023 | Pg-25,28,32,33,35,37,38,50,81,94,not clear Pg-62,64,76 cut IRP certificate missed Form B missed | S.S. Sobti |
| 41 | 30/10/2023 | Intervention Petition (IBC) | 710102094672023 | | OM PRAKASH GULATI VS M/S ABW INFRASTRUCTURE LTD | Sec 60(5) | 17/11/2023 | case type wrong(Choose Intervention petition list of date and events brief synopsis Missing Vakalatnama missing plz correct prayer | Apoorva Thakral |
| 42 | 27/10/2023 | Company Petition IB (IBC) | 710102093842023 | | SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS RISE PROJECTS PRIVATE LIMITED | IBC Under Sec 9 | 21/11/2023 | "Pg-50,51,64,65,97 to 100,106 to 181,189 to 217,224 to 259,290 to 294,341,404,408,457 to 461,463 ,not clear please need to clear copy " ar | SWASTIKA |
| 43 | 7/11/2023 | Company Appeal(Companies Act) | 710102096892023 | | SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS RISE PROJECTS PRIVATE LIMITED | Sec 252 (1) - By Government Body | 17/11/2023 | 44-46 page missed | PUNEET |
| 44 | 21/03/2023 | Company Appeal(Companies Act) | 710102026082023 | | SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS RISE PROJECTS PRIVATE LIMITED | Sec 252 (1) | 17/11/2023 | Council detail missed in master index, true copy stamp missed in annexures all pdf remove and kindly final pdf upload (come to registry) kindly check petition pdf | Hitesh |
| 45 | 7/11/2023 | Company Appeal(Companies Act) | 710102096912023 | | SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS RISE PROJECTS PRIVATE LIMITED | Sec 252 (1) - By Government Body | 17/11/2023 | 36-38 page missed | PUNEET |
| 46 | 7/11/2023 | Company Appeal(Companies Act) | 710102097212023 | | SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS RISE PROJECTS PRIVATE LIMITED | Sec 252 (3) | 17/11/2023 | all petitioner and respondent detail missed in online portal 35-36 page wrong arrange affidavit person address missed power of attorney not notaries income tax service missed | Chander Kant |
| 47 | 8/11/2023 | Contempt Petition(Companies Act) | 710102097402023 | | SYNAPSICA TECHNOLOGIES PRIVATE LIMITED VS GANDHARV GOYAL | Sec 241 (2) | 17/11/2023 | wrong file | Payal Chawla |
| 48 | 10/11/2023 | Company Petition IB (IBC) | 710102097902023 | | MYCOZOOM BIOTECH INDIA PRIVATE LIMITED VS GANDHARV GOYAL | IBC Under Sec 10 | 20/11/2023 | list of date and events missed, Pg-50,80 to 84,88,92,94,96,100,104,106 ,108,112,192 not clear | Abhishek Garg |
| 49 | 10/11/2023 | CP(AA) Merger and Amalgamation(Companies Act) | 710102097982023 | | PRIYANKA INFRAHOMES PRIVATE LIMITED VS GANDHARV GOYAL | Sec. 230-232 - Second Motion | 17/11/2023 | 115-116 page not clear section 133 certificate missed | Maroti |
| 50 | 9/11/2023 | Intervention Petition(Companies Act) | 710102097622023 | | MANISH MITTAL VS TULIP INSTITUTIONAL SERVICES PRIVATELIMITED | Rule 11 of NCLT | 17/11/2023 | brief synopsis and list of date and event missed case type wrong and section wrong | Aditya |
| 51 | 10/11/2023 | Company Petition IB (IBC) | 710102097912023 | | SITAL LEASING AND FINANCE LTD VS GRACIOUS PORTFOLIO PRIVATE LIMITED | IBC under Sec 7 | 20/11/2023 | service missed date missed in vakalatnama | Piyush Singhal |
| 52 | 10/11/2023 | CA(A) Merger and Amalgamation(Companies Act) | 710102097962023 | | RAMPUR HYDRO POWER LIMITED VS GRACIOUS PORTFOLIO PRIVATE LIMITED | Sec. 230-232, Sec 234 | 17/11/2023 | valuation report missed | Rajeev K Goel |
| 53 | 16/11/2023 | CA(A) Merger and Amalgamation(Companies Act) | 710102098822023 | | GENTLEMAN PRODUCTS PRIVATE LIMITED VS GRACIOUS PORTFOLIO PRIVATE LIMITED | Sub-section (l) of section 230 | 28/11/2023 | 150-183,186-188,268-269,271-279,318-319 page not clear all volume index separately all affidavit haryana and notary Delhi | Sourabh Gupta |

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|----|------------|--|-----------------|--|--|---|------------|---|----------------------|
| 54 | 12/11/2023 | Company Petition IB (IBC) | 710102098122023 | | RAGHAV RATHI VS GRACIOUS PORTFOLIO PRIVATE LIMITED | Section 94(1) | 20/11/2023 | "service missed Pg-45,46 to 56,67 not clear double pagination n ot allowed need to true copy sign on every page s " | SANTOSH |
| 55 | 15/11/2023 | Company Appeal(Companies Act) | 710102098612023 | | RAGHAV RATHI VS GRACIOUS PORTFOLIO PRIVATE LIMITED | Sec 252 (1) | 17/11/2023 | all petitioner not added in online portal petition not sign in every page 75 page not clear 1rs court fee missed some pages are hindi kindly translation | Rakesh Kumar |
| 56 | 15/11/2023 | Company Appeal(Companies Act) | 710102098562023 | | RAGHAV RATHI VS GRACIOUS PORTFOLIO PRIVATE LIMITED | Sec 252 (1) | 17/11/2023 | memo of parties,synopsis, and list of date missed master data missed all pdf merge and upload final pdf income tax service missed | ABHINAV KUMAR PANDEY |
| 57 | 14/11/2023 | Intervention Petition (IBC) | 710102098432023 | | OM PARKASH GULATI VS M/S ABW INFRASTRUCTURE LTD | Sec 60(5) | 20/11/2023 | welfare and court fee missing and date missing and memo party missing | Apoorva Thakral |
| 58 | 10/11/2023 | Company Petition IB (IBC) | 710102098022023 | | GIRJA SHANKAR RATHI VS M/S ABW INFRASTRUCTURE LTD | Section 94(1) | 20/11/2023 | service missed Pg-45,46 to 56,67 not clear double pagination n ot allowed need to true copy sign on every page s | SANTOSH |
| 59 | 12/11/2023 | Company Petition IB (IBC) | 710102098132023 | | DHRUV RATHI VS M/S ABW INFRASTRUCTURE LTD | Section 94(1) | 20/11/2023 | "service missed Pg-45,46 to 56,67 not clear double pagination n ot allowed need to true copy sign on every page s " | SANTOSH |
| 60 | 15/11/2023 | Company Petition IB (IBC) | 710102098642023 | | SREE KARPAGAMBAL MILLS LIMITED VS BEE K BEE PRINTS PRIVATE LIMITED | IBC Under Sec 9 | 20/11/2023 | incomplete file do properly fie | SHANMUGAM |
| 61 | 16/11/2023 | Intervention Petition (IBC) | 710102098742023 | | SWATI SHARMA VS VARUN KUMAR BALA | Sec 60(5) | 24/11/2023 | case type wrong please choose interlocatory application IBC | MRINAL HARSH VARDHAN |
| 62 | 18/11/2023 | Company Petition IB (IBC) | 710102099622023 | | INDIAN BANK VS MONIKA GARG | Section 95(1) | 28/11/2023 | please mention true typed copy from to where | RAJESH KUMAR GAUTAM |
| 63 | 17/11/2023 | Company Petition IB (IBC) | 710102099002023 | | M/S AGARWAL EARTHMOVING ENTERPRISES VS SAINIK MINING (INDIA) PRIVATE LIMITED | IBC Under Sec 9 | 17/11/2023 | BR missed Pg-45,46,50,51,58,59,62,63,80,81,83,84,85,88,89,92,93,96,97,100,101,104,105,131,132,143,144,177,178,193,209 to 210,231 not clear ticket not allowed on vakalatnama welfare @ 25 rs and court fee @3 rs need | parinav gupta |
| 64 | 18/11/2023 | CA(A) Merger and Amalgamation(Companies Act) | 710102099732023 | | GIRNAR INVESTMENT LTD VS SAINIK MINING (INDIA) PRIVATE LIMITED | Sec. 230-232 - Second Motion | 22/11/2023 | 2nd motion not linked in 1st motion and 1st motion not mentioned | SHAILESH SUMAN |
| 65 | 17/11/2023 | Company Petition IB (IBC) | 710102098872023 | | SREI EQUIPMENT FINANCE LIMITED VS YUVA MANAGMENT CONSULTANTS PRIVATE LIMITED | IBC under Sec 7 | 23/11/2023 | sign missed after index date missed after index master data missed | SHAMBO NANDY |
| 66 | 18/11/2023 | Contempt Petition (IBC) | 710102099422023 | | INDO RAMA SYNTHETICS (INDIA) LTD VS SUBHASH KUMAR KUNDRA | Rule 11 of NCLT, 2016 | 24/11/2023 | section wrong according pdf .list of date events and brief synopsis missed | MISHA |
| 67 | 17/11/2023 | Company Appeal(Companies Act) | 710102099162023 | | INDO RAMA SYNTHETICS (INDIA) LTD VS SUBHASH KUMAR KUNDRA | Sec 252 (1) - By Government Body | 28/11/2023 | 21-22 page not clear | PUNEET |
| 68 | 17/11/2023 | Company Appeal(Companies Act) | 710102099212023 | | INDO RAMA SYNTHETICS (INDIA) LTD VS SUBHASH KUMAR KUNDRA | Application under any other provisions ,Sec 252 (3) | 28/11/2023 | synopsis missed income tax service missed | Shaurya Shyam |

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|----|------------|---|-----------------|--|--|---|------------|--|---------------------|
| 69 | 17/11/2023 | Company Appeal(Companies Act) | 710102099352023 | | INDO RAMA SYNTHETICS (INDIA) LTD VS SUBHASH KUMAR KUNDRA | Sec 252 (1) - By Government Body | 28/11/2023 | memo of parties and online portal company name mismatch | PUNEET |
| 70 | 13/11/2023 | CP(AA) Merger and Amalgamation(Companies Act) | 710102098282023 | | SKB TRADEX PRIVATE LIMITED VS SUBHASH KUMAR KUNDRA | Sec. 230-232 - Second Motion | 20/11/2023 | 154-158,161 page not clear and kindly file upload properly | Sweeny Gulati |
| 71 | 18/11/2023 | Transfer Petition (IBC) | 710102099582023 | | VA REALCON PRIVATE LIMITED VS AVAIL HOLDING LIMITED | Application under any other provisions- IBC | 28/11/2023 | case type wrong Choose Transfer Application (IBC) section wrong in PDF correction and Choose rule 16 (d) in Online Portal Change title from IA into TA | MOHD NAZIM KHAN |
| 72 | 18/11/2023 | Company Petition IB (IBC) | 710102099432023 | | INDIAN BANK VS GURLEEN KAUR | Section 95(1) | 28/11/2023 | please mention true typed copy from to where | Amod |
| 73 | 21/11/2023 | Company Petition (Companies Act) | 710102100152023 | | SANJEEV MURALI MOHAN VS RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED | Sec. 59 | 28/11/2023 | due to payment section 73,71 proof of service missed | Mr. Lzafeer Ahmad |
| 74 | 18/11/2023 | Company Petition IB (IBC) | 710102099722023 | | REDINGTON LIMITED VS PRIMATEL FIBCOM LIMITED | IBC Under Sec 9 | 23/11/2023 | need to true copy sign on every page of annexure | Manisha |
| 75 | 20/11/2023 | Company Petition IB (IBC) | 710102099912023 | | ASSISTANT COMMISSIONER VS ARUNAVA SIKDAR | Sec 60(5) | 28/11/2023 | case type wrong | Sushila |
| 76 | 18/11/2023 | Company Petition IB (IBC) | 710102099612023 | | INDIAN BANK VS APRESH GARG | Section 95(1) | 28/11/2023 | 0710102/09961/2023 | RAJESH KUMAR GAUTAM |
| 77 | 20/11/2023 | Company Petition IB (IBC) | 710102100002023 | | AMIT KUMAR SINGH VS APEX HEIGHTS PRIVATE LIMITED | IBC under Sec 7 | 28/11/2023 | wrong affidavit atached in pdf and in index address mismatch ferom verification Pg-41,42,43 in hindi need to true copy sign on every page court fee missed | Ashutosh |
| 78 | 21/11/2023 | Company Petition IB (IBC) | 710102100242023 | | ASSOCIATED ROAD CARRIERS LTD VS HIL (INDIA) LIMITED | IBC Under Sec 9 | 28/11/2023 | reply missed for demond notice or 9-3-B missed address mismatch from verification in affidavit Pg-84,85,86,94,95,96,97,110,122,123,128,127,133 to136,144,145,146,147,193,201,202,203,204,205,261,278,315 not clear | Sanjay Vashishtha |
| 79 | 18/11/2023 | Company Petition IB (IBC) | 710102099452023 | | INDIAN BANK VS MANJEET KAUR CHADHA | Section 95(1) | 28/11/2023 | please mention true typed copy from to where | Amod |
| 80 | 18/11/2023 | Company Petition IB (IBC) | 710102099442023 | | INDIAN BANK VS JATINDER PAL SINGH CHADHA | Section 95(1) | 28/11/2023 | please mention true typed copy from to where | Amod |
| 81 | 23/11/2023 | Company Petition (Companies Act) | 710102100882023 | | VAIBHAV VATS SHUKHLA VS LAKSHMINARYAN BHUVANESWARI SHAARAN | Sec. 241(1) | 24/11/2023 | Due payment | Gaurav |
| 82 | 23/11/2023 | CA(A) Merger and Amalgamation(Companies Act) | 710102100902023 | | INNOVATIVE TEXTILES LIMITED VS LAKSHMINARYAN BHUVANESWARI SHAARAN | Sec. 230-232, Sec 234 | 28/11/2023 | all company not added in online portal | Shantanu |
| 83 | 21/11/2023 | Company Petition (Companies Act) | 710102100342023 | | P. S. MALLIKARJUNA SETTY VS RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED | Sec. 59,Sec. 73(4),Sec. 74(2) | 28/11/2023 | due to payment section 73,74,75 advocate mobile no missed in index all respondent detail missed in online portal proof of service missed | Mr. Lzafeer Ahmad |
| 84 | 22/11/2023 | Company Petition IB (IBC) | 710102100682023 | | SHAMSHER BAHADUR SINGH VS RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED | Application under any other provisions- IBC | 28/11/2023 | case type wrong | VARSHA |

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|----|------------|-----------------------------------|-----------------|---------------------------------------|--|-------------------------------|------------|---|---------------------|
| 85 | 22/11/2023 | Transfer Petition (IBC) | 710102100502023 | | RAM KUMAR SINGHEE VS HDFC BANK LIMITED | Rule16(d),NCLT Rules,2016 IBC | 28/11/2023 | case type wrong main case no not mention in pdf memo party missed counsel detail missed after index date missed in vakalatnama court fee and welfare missed | Shantanu Ghosh |
| 86 | 22/11/2023 | Company Petition IB (IBC) | 710102100632023 | | INDIAN BANK VS JITENDRA KEJRIWAL | Section 95(1) | 28/11/2023 | Pg-27,63 to 72,94,96,97 not clear please mention true typed copy from to where | Amod |
| 87 | 22/11/2023 | Company Petition IB (IBC) | 710102100592023 | | BANK OF MAHARASHTRA VS MRS. RITU RANI VASUDEV | Section 95(1) | 28/11/2023 | Pg-44 not clear | Nishant |
| 88 | 22/11/2023 | Company Petition IB (IBC) | 710102100602023 | | BANK OF MAHARASHTRA VS MR. GAURAV VASUDEV | Section 95(1) | 28/11/2023 | Pg-44 not clear | Nishant |
| 89 | 1/5/2023 | Company Appeal (IBC) | 710102040382023 | COMPANY PETITION IB (IBC)/446(ND)2017 | TAKKSHILL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED | Sec 60(5) | 24/11/2023 | wrong section and case type wrong (need to file IA)etc please contact to registry rageding you file | ROHIT RATHI |
| 90 | 29/07/2023 | Interlocutory Application (I.B.C) | 710102066892023 | COMPANY PETITION IB (IBC)/228(PB)2018 | BDR BUILDERS AND DEVELOPERS PVT LTD VS MOHAN LAL LIQUIDATOR KALIBER ASSOCIATES PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 28/11/2023 | IA section Mismatch with Index correct it Vakalatnama Missing | RAKESH KUMAR |
| 91 | 21/08/2023 | Company Appeal (IBC) | 710102072602023 | COMPANY PETITION IB (IBC)/731(PB)2018 | AIRPORTS AUTHORITY OF INDIA VS PUNJ LLYOD LIMITED | Sec 42 | 17/11/2023 | ashvini mehra missed in portal Pg-669 to 671, 692,697,705 not clear contact to registry | Ashwarya Sinha |
| 92 | 11/9/2023 | Miscellaneous Application (IBC) | 710102078572023 | COMPANY PETITION IB (IBC)/505(ND)2022 | MAHI BUILDHOME PVT. LTD VS VISWANADHA SARMA | Sec 60(5) | 24/11/2023 | Case Type wrong select interlocutory application IBC | PRANJAL RAI |
| 93 | 30/09/2023 | Interlocutory Application (I.B.C) | 710102084502023 | COMPANY PETITION IB (IBC)/702(ND)2022 | EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS VISWANADHA SARMA | Sec 60(5) | 23/11/2023 | respondent details missing online portal applicant full detail missing online portal address missing on affidavit | AVNIT KAUR |
| 94 | 4/10/2023 | Interlocutory Application (I.B.C) | 710102085382023 | COMPANY PETITION IB (IBC)/681(ND)2022 | BOI MERCHANT BANKERS LIMITED VS ATUL MITTAL | Sec 60(5) | 28/11/2023 | Atul mittal detail incomplete on online portal | ANSHUJ DHINGRA |
| 95 | 5/10/2023 | Interlocutory Application (I.B.C) | 710102085492023 | COMPANY PETITION IB (IBC)/300(ND)2021 | SWATANTRA KUMAR SINGH VS MOHAMMED ISLAM | Sec 66(1) | 21/11/2023 | Page no. 427 to 433 Hindi page Translation Missing Page- 356,357,363,365,372,373,406,413,415,436 to 439 not clear Vol 3 PDF nor clear re-scan and upload | harshit kumar Rawat |
| 96 | 8/10/2023 | Interlocutory Application (I.B.C) | 710102086772023 | COMPANY PETITION IB (IBC)/919(ND)2020 | BANI KUMAR RANA & ANR. VS GYAN CHANDRA MISRA | Sec 60(5) | 22/11/2023 | page no ,67-76, Translation Missing Mrs. Farz Rana Details Missing on portal Delete Previous Defective PDF | Anand |
| 97 | 8/10/2023 | Interlocutory Application (I.B.C) | 710102086752023 | COMPANY PETITION IB (IBC)/300(ND)2021 | SWATANTRA KUMAR SINGH VS MOHAMMED ISLAM | Sec 66(1) | 21/11/2023 | page no. 231,307,366,,367,368,369,371 to 378,380 to 383,388 to 390, ,397,400,415,,430,435 to 443,445 to 448 are not clear. | harshit kumar Rawat |
| 98 | 8/10/2023 | Interlocutory Application (I.B.C) | 710102086762023 | COMPANY PETITION IB (IBC)/300(ND)2021 | SWATANTRA KUMAR SINGH VS MOHAMMED ISLAM | Sec 43(1) r/w Sec 44 (1) | 20/11/2023 | page no., 365-372,374-379,381-383,386-403,407-412,416,418,421,424,425,429-442, not clear pages Due payment of section 44 | harshit kumar Rawat |
| 99 | 16/10/2023 | Interlocutory Application (I.B.C) | 710102090772023 | COMPANY PETITION IB (IBC)/223(ND)2020 | M/S D. LIGHT ENERGY PRIVATE LIMITED VS M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED | Sec 60(5) | 22/11/2023 | Section wrong choose any other Prov. IBC on Portal add Liquidator details on Portal and make respondent detail NA Delete defective PDF | Rajiv Malik |

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| 100 | 19/10/2023 | Interlocutory Application (I.B.C) | 710102092392023 | COMPANY PETITION IB (IBC)/204(ND)2021 | DHIRESH PANDEY VS HITESH GOYAL | Sec 60(5) | 28/11/2023 | applicant respondent details fill online according to mop applicant and respondent detail incomplete on online portal | Dhires Pandey |
| 101 | 23/10/2023 | Interlocutory Application (I.B.C) | 710102093082023 | COMPANY PETITION IB (IBC)/882(ND)2020 | ROHIT KESWANI VS LOGIX INFRA TECH PRIVATE LIMITED | Sec 60(5) | 28/11/2023 | Main case no. Missing in PDF . Page 9 to 13 is cut Page-20 to 22 not clear True copy sign Missing on Annexures | Davinder N. Grover |
| 102 | 23/10/2023 | Interlocutory Application (I.B.C) | 710102093102023 | COMPANY PETITION IB (IBC)/882(ND)2020 | ANJALI ANAND VS LOGIX INFRA TECH PRIVATE LIMITED | Sec 60(5) | 28/11/2023 | main case missing IN pdf and page no.8,10-21,23,not clear page and also cut , all annexures need to be true copy and sign | Davinder N. Grover |
| 103 | 23/10/2023 | Interlocutory Application (I.B.C) | 710102093042023 | COMPANY PETITION IB (IBC)/116(ND)2022 | ORRIS PROJECTS PVT.LTD VS GNEX HOUSING PRIVATE LIMITED | Sec 60(5) | 22/11/2023 | RP (Rajiv Malik) detail missing on online portal as a applicant in petitioner List and Delete Gnex Housing detail from Portal Mention Section In Index and IA choose any other prov. IBC in Portal | Rajiv Malik |
| 104 | 19/10/2023 | Interlocutory Application (I.B.C) | 710102092272023 | COMPANY PETITION IB (IBC)/688(ND)2020 | ASHOKA MACHINE TOOLS INTERNATIONAL PRIVATE LIMITED VS SCAN STEELS LIMITED | Sec 60(5) | 22/11/2023 | IRP detail incomplete on online portal in Petitioner column Section not mentioned in index choose sec. Any other prov. IBC on Portal | Rajiv Malik |
| 105 | 16/10/2023 | Interlocutory Application (I.B.C) | 710102090752023 | COMPANY PETITION IB (IBC)/1493(PB)2018 | ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD | Sec 60(5) | 28/11/2023 | Section wrong choose any other prov. IBC | RAJIV MALIK |
| 106 | 31/10/2023 | Interlocutory Application (I.B.C) | 710102094992023 | COMPANY PETITION IB (IBC)/1248(PB)2018 | RAKESH VARMA VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY | Rule 11 of NCLT, 2016 | 17/11/2023 | case type wrong , Choose Intervention Petition section wrong Choose 60(5) ticket put on blank side in Vakalatnama. | RAVINDER SINGH |
| 107 | 28/10/2023 | Interlocutory Application (I.B.C) | 710102094212023 | COMPANY PETITION IB (IBC)/638(ND)2020 | MUKESH GUPTA RESOLUTION PROFESSIONAL VS CONSORTIUM OF LALA JIGAL KISHORE JEWELLERS M/S EVANKA CONSTRUCTION INDIA PVT LIMITED | Rule 11 of NCLT, 2016 | 28/11/2023 | section wrong. mention applicant sign in prayer Missing . 25Rs welfare fee and 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure. sign every page in pdf. Volume 1 missing | ABHISHEK |
| 108 | 29/10/2023 | Interlocutory Application (I.B.C) | 710102094362023 | COMPANY PETITION IB (IBC)/468(ND)2023 | VASTRANI EXPORT PRIVATE LIMITED VS STAR SYNTHETICS PVT LTD | Sec 60(5) | 28/11/2023 | memo of parties missing .ticket put on blank side in vakalatnama, . page no. 89 to 91 mention typed copy file your reply separate not with Application or if it is annexure part make it annexure | AABHAS SINGH |
| 109 | 26/09/2023 | Restoration Application (Companies Act) | 710102083512023 | COMPANY APPEAL(COMPANIES ACT)/56(ND)2021 | DREAMZ SHAPERS TECHNOBUILD PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Rule 48 | 24/11/2023 | Correct your section in PDF as Rule 48 Read with rule 11 of nclt rules 2016 | SUNPREET SINGH |
| 110 | 6/11/2023 | Restoration Application (IBC) | 710102096772023 | COMPANY PETITION IB (IBC)/1771(ND)2018 | SYED HASAN KAZIM VS DREAM PROCON PVT. LTD. | Rule 11 of NCLT, 2016 | 17/11/2023 | memo of parties missing. and add Party in Online Portal also according to MOP Section wrong, choose Rule 48 or any other Prov. IBC On portal affidavit missing. Proof of Service Missing need every page sign of Application and true copy and Sign in annexure And delete Extra PDF keep only Once . | Vibhor |

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|-----|------------|--|-----------------|--|---|---|------------|--|----------------------------|
| 111 | 7/11/2023 | Interlocutory Application (I.B.C) | 710102096852023 | COMPANY PETITION IB (IBC)/401(ND)2023 | PARVEEN ADLAKHA VS DREAM PROCON PVT. LTD. | Application under any other provisions- IBC | 28/11/2023 | Remove Double page numbering Wrong Filing Applicant wants to some Modification | parveen kumar adlakha |
| 112 | 7/11/2023 | Interlocutory Application (I.B.C) | 710102097102023 | COMPANY PETITION IB (IBC)/489(PB)2017 | SUNIL KUMAR GUPTA VS AMIT BHARANA | Sec 60(5) | 23/11/2023 | need every page sign in Application and Delete extra PDF | KK |
| 113 | 9/11/2023 | Interlocutory Application (I.B.C) | 710102097632023 | COMPANY PETITION IB (IBC)/685(ND)2022 | HARVINDER SINGH IRP VS AMIT BHARANA | Sec 60(5) | 24/11/2023 | Applicant Address Missing on Portal | JAGNEET SINGH |
| 114 | 9/11/2023 | Interlocutory Application (I.B.C) | 710102097722023 | COMPANY PETITION IB (IBC)/1059(ND)2018 | KOTAK MAHINDRA BANK LIMITED VS SH. ANAND SONBHADRA | Sec 60(5) | 17/11/2023 | double page numbering in application and page no.57,111,166-195,212, not clear page and 114 hindi page and ticket not allow mid on vakalatnama | Gulshan Kr. |
| 115 | 10/11/2023 | Company Application(Companies Act) | 710102098042023 | COMPANY PETITION (COMPANIES ACT)/178(ND)2019 | CP WORLD LINES PVT. LTD. VS CP WORLD LINES PVT. LTD. | Application under any other provisions | 28/11/2023 | Applicant respondent detail fill online according to mop | SAMDARSHI |
| 116 | 10/11/2023 | Interlocutory Application (I.B.C) | 710102097762023 | COMPANY PETITION IB (IBC)/919(ND)2020 | SMT. AMUTHA VARADHARAJAN & ANR VS MR. GYAN CHANDRA MISHRA RESOLUTION PROFESSIONAL | Rule 11 of NCLT, 2016 | 23/11/2023 | case type wrong Choose Restoration Application Correction the section and Word in PDF (index and application both places) (Its rule 11 of nclt Rules,2016 not IBC Rules,) Mention IA no. In PDF also and Prayer also | shivam |
| 117 | 9/11/2023 | Interlocutory Application (I.B.C) | 710102097612023 | COMPANY PETITION IB (IBC)/674(PB)2021 | MIS DECOR SOURCING VS VARDHMAN ESTATES AND DEVELOPERS PRIVATELIMITED | Sec 60(5) | 24/11/2023 | address and notary mismatch in affidavit (Write Presently at new Delhi after address) and page no ,84 Not clear | Palash Singhai |
| 118 | 8/11/2023 | Interlocutory Application (I.B.C) | 710102097342023 | COMPANY PETITION IB (IBC)/1105(ND)2020 | RAJEEV DHINGRA VS VARDHMAN ESTATES AND DEVELOPERS PRIVATELIMITED | Application under any other provisions- IBC | 24/11/2023 | Wrong section mentioned | Bharti Nawlani |
| 119 | 13/11/2023 | Miscellaneous Application(Companies Act) | 710102098242023 | COMPANY APPEAL(COMPANIES ACT)/113(ND)2023 | DEEPAK GUPTA VS INCOME TAX OFFICER | Application under any other provisions | 21/11/2023 | case type wrong. application all pages sign | Puneet Bajaj |
| 120 | 7/11/2023 | Interlocutory Application (I.B.C) | 710102097122023 | COMPANY PETITION IB (IBC)/489(PB)2017 | SUNIL KUMAR GUPTA VS ERA HOUSING AND DEVELOPERS INDIA LIMITED | Rule 11 of NCLT, 2016 | 23/11/2023 | sign missing in application page and date missing in Vakalatnama and memo party missing and section wrong chosen in Portal Proof of Service Is Blank , reupload Delete extra Pdf | KK |
| 121 | 14/11/2023 | Interlocutory Application (I.B.C) | 710102098352023 | COMPANY PETITION IB (IBC)/324(ND)2023 | SANJAY PAINTAL VS CONTEMPORARY EXPORTS LLP | 22(3)(b) | 21/11/2023 | make application properly | NEERAJ KUMAR JAIN |
| 122 | 16/11/2023 | Interlocutory Application (I.B.C) | 710102098792023 | COMPANY PETITION IB (IBC)/1825(PB)2019 | SANJEEV BINDAL VS RADHEY SHAM TANDON MANUFACTURING PVT LTD | Sec 12(2) | 20/11/2023 | fill all details in online portal. | Sanjeev |
| 123 | 16/11/2023 | Interlocutory Application (I.B.C) | 710102098712023 | COMPANY PETITION IB (IBC)/656(ND)2020 | MR. FAHZAN KHAN VS LEX INNOVA DIGITAL PAYMENTS PVT. LTD. | Rule 11 of NCLT, 2016 | 20/11/2023 | all party in memo party should be on online portal and sign missing in application page and page no.18-25,40,61 not clear page | ARNAV |
| 124 | 14/11/2023 | Interlocutory Application (I.B.C) | 710102098462023 | COMPANY PETITION IB (IBC)/144(PB)2017 | MANOJ KUMAR SAIN VS SR FOILS & TISSUE LIMITED | Sec 60(5) | 20/11/2023 | welfare and court fee missing and date and counsel detail missing vakalatnama and all party in memo party should be on online portal | SHREY YADAV AND ASSOCIATES |
| 125 | 16/11/2023 | Interlocutory Application (I.B.C) | 710102098692023 | COMPANY PETITION IB (IBC)/656(ND)2020 | MR. FAHZAN KHAN VS LEX INNOVA DIGITAL PAYMENTS PVT. LTD. | Rule 11 of NCLT, 2016 | 20/11/2023 | memo of parties mismatch according your online portal. page no. 18 to 22,40 are not clear. need every page sign in pdf. | ARNAV |

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| 126 | 13/11/2023 | Interlocutory Application (I.B.C) | 710102098162023 | COMPANY PETITION IB (IBC)/2849(ND)2019 | NEERAJ KUMAR JAIN VS PEBBLES PROLEASE PVT. LTD. | Sec 12(2) | 21/11/2023 | sign missing in application page and full detail missing on prayer of counsel all party in memo party should be on online portal | NEERAJ KUMAR JAIN |
| 127 | 13/11/2023 | Interlocutory Application (I.B.C) | 710102098172023 | COMPANY PETITION IB (IBC)/2607(PB)2019 | DURGA DAS AGRAWAL VS PEBBLES PROLEASE PVT. LTD. | Rule 11 of NCLT, 2016 | 23/11/2023 | pdf not clear true copy sign not show on annexures | Shivam Gautam |
| 128 | 15/11/2023 | Interlocutory Application (I.B.C) | 710102098542023 | COMPANY PETITION IB (IBC)/1525(ND)2019 | ROHIT SEHGAL VS PEBBLES PROLEASE PVT. LTD. | Sec 54(1) | 28/11/2023 | Vol-1 and Vol-2 Index Missing True copy sign Missing in Most of Pages in Both Volumes | Shashwat Anand |
| 129 | 16/11/2023 | Interlocutory Application (I.B.C) | 710102098832023 | COMPANY PETITION IB (IBC)/1397(PB)2019 | VIPUL GOEL VS NARENDRA KUMAR SHARMA | Sec 60(5) | 28/11/2023 | Fill Applicant address on Portal | RADHIKA GOEL |
| 130 | 13/11/2023 | Interlocutory Application (I.B.C) | 710102098262023 | COMPANY PETITION IB (IBC)/111(ND)2023 | RAJ KUMAR SONI VS NARENDRA KUMAR SHARMA | Application under any other provisions- IBC | 28/11/2023 | under section mention in index or application | Aditi Sharma |
| 131 | 13/11/2023 | Interlocutory Application (I.B.C) | 710102098182023 | COMPANY PETITION IB (IBC)/2607(PB)2019 | DURGA DAS AGRAWAL VS MR. MUKESH KUMAR | Sec 60(5) | 20/11/2023 | page no.27-30,33-34,39-52,59-129 not clear page | Shivam Gautam |
| 132 | 14/11/2023 | Interlocutory Application (I.B.C) | 710102098452023 | COMPANY PETITION IB (IBC)/449(PB)2019 | SUMAN JATWANI VS ASHISH SINGH RP PIYUSH COLONISER LTD | Sec 60(5) | 20/11/2023 | application missing | Anjaneya |
| 133 | 15/11/2023 | Interlocutory Application (I.B.C) | 710102098552023 | COMPANY PETITION IB (IBC)/479(PB)2021 | DOHA BANK VS MR. VIKAS AGGARWAL | Sec 60(5) | 20/11/2023 | Remove main case parties in online portal. page no. 27 to 33,38 to 63 are not clear. page no. 72 to 78,133 to 156,165 to 171,176,177 mention english translate copy in pdf, Proof Of Service | akash chatterjee |
| 134 | 16/11/2023 | Company Application(Companies Act) | 710102098802023 | COMPANY APPEAL(COMPANIES ACT)/173(ND)2022 | NEW AGE AQUA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Rule 11 of NCLT | 21/11/2023 | application merge in one pdf. | AMAN |
| 135 | 17/11/2023 | Interlocutory Application (I.B.C) | 710102099092023 | COMPANY PETITION IB (IBC)/607(PB)2020 | VIKAS SHARMA VS ABHIMANYU MITTAL | Sec 60(5) | 20/11/2023 | page no.16-21 not clear page and notary missing in affidavit and date missing in vakaltname | Anish Ahlawat |
| 136 | 17/11/2023 | Company Application(Companies Act) | 710102099122023 | COMPANY PETITION (COMPANIES ACT)/132(ND)2022 | WESTON TUBES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Application under any other provisions | 20/11/2023 | need to additional document | Kamal |
| 137 | 17/11/2023 | Interlocutory Application (I.B.C) | 710102099392023 | COMPANY PETITION IB (IBC)/393(PB)2023 | SEEMA MALHOTRA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Sec 60(5) | 20/11/2023 | sign missing in application page and page no.140-148,225-258,351,355,418-417,419-422,429,433,437,441,449-450,458-471,473-474,480-486,490,493-496,499-501,505-524,526,530-537,541-547,571,581,585,592,595,615-622,629,632,637,640,643-650,662-666, not clear and pdf not clear and 173-176,185-190,201-208,213-216,221-224, translate to english and page no.missing | Vishal |
| 138 | 17/11/2023 | Interlocutory Application (I.B.C) | 710102098862023 | COMPANY PETITION IB (IBC)/22(PB)2018 | SUNITA SINGH W/O LATE DHARMENDRA KUMAR SINGH VS VALUE INFRA BUYERS ASSOCIATION | Sec 60(5) | 24/11/2023 | True copy missing on annexures section mention on application | Awanish |
| 139 | 7/11/2023 | Restoration Application (Companies Act) | 710102097112023 | COMPANY APPEAL(COMPANIES ACT)/244(ND)2023 | GLOW INFOCOM PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Rule 11 of NCLT | 23/11/2023 | delete GLOW INFOCOM details from Petitioner on Portal | Ashish Singh |

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| 140 | 16/11/2023 | Interlocutory Application (I.B.C) | 710102098842023 | COMPANY PETITION IB (IBC)/1397(PB)2019 | SARVA PLASTIC INDUSTRIES PVT LTD VS NARENDRA KUMAR SHARMA | Sec 60(5) | 28/11/2023 | fill Applicant Address in Online Portal | RADHIKA GOEL |
| 141 | 17/11/2023 | Interlocutory Application (I.B.C) | 710102098902023 | COMPANY PETITION IB (IBC)/269(ND)2020 | ASHWANI KUMAR RP SMR ENTERTAINMENT PVT LTD. & ORS. VS MUKESH KUMAR SUSPENDED BOARD OF DIRECTORSSMR ENTERTAINMENT PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 28/11/2023 | counsel detail missing on prayer | RAMESH |
| 142 | 13/11/2023 | Interlocutory Application (I.B.C) | 710102098292023 | COMPANY PETITION IB (IBC)/111(ND)2023 | RAJ KUMAR SONI VS MUKESH KUMAR SUSPENDED BOARD OF DIRECTORSSMR ENTERTAINMENT PRIVATE LIMITED | Application under any other provisions- IBC | 28/11/2023 | under section mention in index or application | Aditi Sharma |
| 143 | 18/11/2023 | Interlocutory Application (I.B.C) | 710102099572023 | COMPANY PETITION IB (IBC)/275(ND)2020 | GAURAV MISRA VS MUKESH KUMAR SUSPENDED BOARD OF DIRECTORSSMR ENTERTAINMENT PRIVATE LIMITED | Application under any other provisions- IBC | 21/11/2023 | need to file in additional | Gaurav Misra |
| 144 | 18/11/2023 | Interlocutory Application (I.B.C) | 710102099562023 | COMPANY PETITION IB (IBC)/862(ND)2020 | MADAN MOHAN DHUPAR VS MUKESH KUMAR SUSPENDED BOARD OF DIRECTORSSMR ENTERTAINMENT PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 21/11/2023 | page no.2,6 ,24-25 cut page and service missing | ABHISHEK DEVGAN |
| 145 | 20/11/2023 | Company Application(Companies Act) | 710102099922023 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2023 | TRENCHLESS ENGINEERING SERVICES PRIVATE LIMITED. VS MUKESH KUMAR SUSPENDED BOARD OF DIRECTORSSMR ENTERTAINMENT PRIVATE LIMITED | Sec. 230-232 - Second Motion | 22/11/2023 | section wrong and page no. wrong | Sourabh Gupta |
| 146 | 20/11/2023 | Interlocutory Application (I.B.C) | 710102100032023 | COMPANY PETITION IB (IBC)/882(ND)2020 | RAM DASS CHETIVAL VS LOGIX INFRA TECH PRIVATE LIMITED | Sec 60(5) | 22/11/2023 | memo party missing and sing missing in application page and page no.12-21,38-47,62-71 hindi page and 22-31,72-87, not clear page | Somya Narula |
| 147 | 20/11/2023 | Interlocutory Application (I.B.C) | 710102100042023 | COMPANY PETITION IB (IBC)/761(ND)2022 | ALOK KAUSHIK RP KOTSONS PVT LTD VS LOGIX INFRA TECH PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 22/11/2023 | rp detail incomplete on online portal | ALOK KAUSHIK |
| 148 | 20/11/2023 | Interlocutory Application (I.B.C) | 710102100022023 | COMPANY PETITION IB (IBC)/366(ND)2021 | ANIL KUMAR MITTAL VS MANISH KUMAR PENGORIYA | 19(2) | 22/11/2023 | due payment other section | Anil Kumar Mittal |
| 149 | 21/11/2023 | Interlocutory Application (I.B.C) | 710102100072023 | COMPANY PETITION IB (IBC)/744(ND)2022 | RESHMA MITTAL VS MR YOGESH KUMAR GUPTA | Sec 66(1) | 23/11/2023 | dua payment section 66(2).page no. 141 to 146,149 are not clear. page no. 204,205 mention english translate copy in pdf. vakalatnama missing. | CA. Reshma Mittal |
| 150 | 20/11/2023 | Interlocutory Application (I.B.C) | 710102099802023 | COMPANY PETITION IB (IBC)/31(PB)2018 | ATUL TANDON VS LOTUS AUTO ENGINEERING LTD. | Sec 60(5) | 22/11/2023 | page no.62,70,71-72, not clear page | VARSHA |
| 151 | 17/11/2023 | Interlocutory Application (I.B.C) | 710102099012023 | COMPANY PETITION IB (IBC)/373(ND)2023 | COMPUAGE INFOCOM LIMITED VS NXG INFOTECH PRIVATE LIMITED | Sec 60(5) | 28/11/2023 | memo of party missing section missing on ondex or application counsel detail missing on prayer prayer missing | Amit |
| 152 | 21/11/2023 | Interlocutory Application (I.B.C) | 710102100182023 | COMPANY PETITION IB (IBC)/489(PB)2017 | SUNIL KUMAR GUPTA VS ERA HOUSING AND DEVELOPERS INDIA LIMITED | Sec 60(5) | 23/11/2023 | added all respondent in online portal,. proof of service missing. need every page sogn. | KK |
| 153 | 21/11/2023 | Interlocutory Application (I.B.C) | 710102100082023 | COMPANY PETITION IB (IBC)/18(ND)2023 | VINAY KUMAR SINGHAL VS ERA HOUSING AND DEVELOPERS INDIA LIMITED | Application under any other provisions- IBC | 23/11/2023 | mention true copy in annexure. | SURAJ SHARMA |

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| 154 | 20/11/2023 | Interlocutory Application (I.B.C) | 710102099962023 | COMPANY PETITION IB (IBC)/372(PB)2023 | DSM INFOCOM PRIVATE LIMITED VS HITACHI SYSTEMS INDIA PRIVATE LIMITED | Sec 60(5) | 24/11/2023 | sign missing in application page | Akash Panwar |
| 155 | 21/11/2023 | Interlocutory Application (I.B.C) | 710102100332023 | COMPANY PETITION IB (IBC)/25(ND)2021 | ASREC VS SMT. PAVAN KAPOOR | Rule 11 of NCLT, 2016 | 22/11/2023 | memo of parties missing. | Chandni |
| 156 | 21/11/2023 | Company Application(Companies Act) | 710102100362023 | COMPANY PETITION (COMPANIES ACT)/134(ND)2022 | CYBER Q CONSULTING PRIVATE LIMITED VS RAJIV MALHOTRA | Rule 11 of NCLT | 22/11/2023 | memo of parties mismatch according your online portal. need every page sign and true copy in annexure. | Abhishek |
| 157 | 22/11/2023 | Interlocutory Application (I.B.C) | 710102100542023 | COMPANY PETITION IB (IBC)/170(PB)2018 | ASHISH PANDIT VS ACIL LIMITED | Sec 60(5) | 24/11/2023 | prayer missing. | VARSHA |
| 158 | 21/11/2023 | Interlocutory Application (I.B.C) | 710102100322023 | COMPANY PETITION IB (IBC)/1529(ND)2019 | LT. COL. GIRISH RAJKONWAR (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 22/11/2023 | case type wrong. section wrong. remove main case party in online portal. every page sign | PRANATI BHATNAGAR |
| 159 | 20/11/2023 | Interlocutory Application (I.B.C) | 710102099882023 | COMPANY PETITION IB (IBC)/995(ND)2018 | VMS EQUIPMENT PRIVATE LIMITED VS ANIL KUMAR MATA | Sec 60(5) | 22/11/2023 | memo of parties missing. | ANUJA PETHIA |
| 160 | 21/11/2023 | Interlocutory Application (I.B.C) | 710102100352023 | COMPANY PETITION IB (IBC)/776(ND)2022 | KUSHVINDER SINGHAL IRP HEAVEN AHEAD VOYAGE PVT LTD VS ANIL KUMAR MATA | Rule 11 of NCLT, 2016 | 23/11/2023 | fill all details in online portal. ticket not showing in vakalatnama. | JAGNEET SINGH |
| 161 | 20/11/2023 | Interlocutory Application (I.B.C) | 710102100012023 | COMPANY PETITION IB (IBC)/537(ND)2020 | DEBASHIS NANDA VS ANIL KUMAR MATA | Application under any other provisions- IBC | 24/11/2023 | notary and address mismatch affidavit section mention on index or application | Palash Singhai |
| 162 | 22/11/2023 | Interlocutory Application (I.B.C) | 710102100552023 | COMPANY PETITION IB (IBC)/48(PB)2020 | VEKAS KUMAR GARG VS ANIL KUMAR MATA | Sec 60(5) | 24/11/2023 | page no. 88 to 90 are not clear. | Shivanshu Kumar |
| 163 | 22/11/2023 | Interlocutory Application (I.B.C) | 710102100392023 | COMPANY PETITION IB (IBC)/776(ND)2022 | KUSHVINDER SINGHAL IRP HEAVEN AHEAD VOYAGE PVT LTD VS ANIL KUMAR MATA | Rule 11 of NCLT, 2016 | 24/11/2023 | fill all details in online portal. ticket not showing in vakalatnama. | JAGNEET SINGH |
| 164 | 23/11/2023 | Interlocutory Application (I.B.C) | 710102100872023 | COMPANY PETITION IB (IBC)/820(PB)2022 | MR DEEPAK MAINI VS ASSISTANT COMMISSIONER OF INCOME TAX | Sec 60(5) | 28/11/2023 | section wrong and notary and address mismatch affidavit and page no.33, not clear page | Ashutosh |
| 165 | 22/11/2023 | Interlocutory Application (I.B.C) | 710102100562023 | COMPANY PETITION IB (IBC)/1097(ND)2020 | ASREC (INDIA) LIMITED VS TARUN KAPOOR | Rule 11 of NCLT, 2016 | 24/11/2023 | memo of parties missing. | Chandni |
| 166 | 22/11/2023 | Interlocutory Application (I.B.C) | 710102100492023 | COMPANY PETITION IB (IBC)/1016(PB)2020 | RAKESH BHATIA VS TARUN KAPOOR | Rule 11 of NCLT, 2016 | 24/11/2023 | page no. 93 mention type copy. page no. 58 to 62 are not clear. | rakesh |
| 167 | 23/11/2023 | Interlocutory Application (I.B.C) | 710102100722023 | COMPANY PETITION IB (IBC)/66(ND)2022 | STATE BANK OF INDIA VS JSSI HYDRAULICS PRIVATE LIMITED | Application under any other provisions- IBC | 24/11/2023 | section wrong. remove main parties in online portal. page no. 12 to 15 are not clear. need every page sign and true copy in annexure. | Mohd Farhan Khan |
| 168 | 23/11/2023 | Interlocutory Application (I.B.C) | 710102100952023 | COMPANY PETITION IB (IBC)/1096(PB)2018 | CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED | Application under any other provisions- IBC | 28/11/2023 | page number wrong after 119 in index and section not mention in index and true copy sign missing in annexure page and affidavit missing and page no.28-30,63,110, not clear page | Sandeep |
| 169 | 22/11/2023 | Interlocutory Application (I.B.C) | 710102100642023 | COMPANY PETITION IB (IBC)/1731(ND)2019 | SAPAN MOHAN GARG VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED | Application under any other provisions- IBC | 24/11/2023 | dua payment section 17(1) and 28, need every page sign and true copy in annexure. memo of parties missing. | Satyam |
| 170 | 21/11/2023 | Interlocutory Application (I.B.C) | 710102100372023 | COMPANY PETITION IB (IBC)/306(ND)2022 | SANJAY MEHRA VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED | Application under any other provisions- IBC | 28/11/2023 | under section not mention in index. and application | SHANKARI MISHRA |
| 171 | 23/11/2023 | Interlocutory Application (I.B.C) | 710102100822023 | COMPANY PETITION IB (IBC)/31(PB)2018 | AKASVA INFRASTRUCTURE PVT LTD. VS LOTUS AUTO ENGINEERING LTD. | Sec 60(5) | 28/11/2023 | page no.40,47-50,85-86, not clear page | Ashu Kansal |
| 172 | 23/11/2023 | Interlocutory Application (I.B.C) | 710102100852023 | COMPANY PETITION IB (IBC)/1757(PB)2018 | RENU JAIN VS MUKAL KUMAR (RESOLUTION PROFESSIONAL OF MS KST INFRASTRUCTURE LIMITED) | Sec 60(5) | 28/11/2023 | page no.15-34 not clear page | Rishabh Govila |

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| 173 | 23/11/2023 | Interlocutory Application (I.B.C) | 710102100782023 | COMPANY PETITION IB (IBC)/2503(ND)2019 | MR. DURGA DAS AGRAWAL VS BLISS EQUITY PRIVATE LIMITED | Sec 60(5) | 28/11/2023 | page no.98-103,134-152, not clear page | Shivam Gautam |
| 174 | 23/11/2023 | Interlocutory Application (I.B.C) | 710102100692023 | COMPANY PETITION IB (IBC)/22(PB)2018 | SUNNY GROVER VS VALUE INFRACON INDIA PVT. LTD | Sec 60(5) | 28/11/2023 | page no.83-97, not clear page | achint kumar |
| 175 | 23/11/2023 | Interlocutory Application (I.B.C) | 710102100742023 | COMPANY PETITION IB (IBC)/1105(ND)2020 | RAJEEV DHINGRA VS VALUE INFRACON INDIA PVT. LTD | Application under any other provisions- IBC | 28/11/2023 | page no. missing in index and application | Bharti Nawlani |
| 176 | 24/11/2023 | Interlocutory Application (I.B.C) | 710102100992023 | COMPANY PETITION IB (IBC)/2432(PB)2019 | LEKHRAJ BAJAJ REROLUTION PROFESSIONAL VS VALUE INFRACON INDIA PVT. LTD | Application under any other provisions- IBC | 28/11/2023 | 91-103, not clear page | ABHISHEK |
| 177 | 18/11/2023 | Interlocutory Application (I.B.C) | 710102099552023 | COMPANY PETITION IB (IBC)/449(PB)2019 | PEYUSH AGGARWAL VS ASHISH SINGH | Sec 60(5) | 24/11/2023 | Page -37 to 41 and 44 Hindi Translation Missing | Manmohan Asopa |
| 178 | 22/11/2023 | Interlocutory Application (I.B.C) | 710102100512023 | COMPANY PETITION IB (IBC)/317(ND)2022 | ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS LUCKNOW DEVELOPMENT AUTHORITY | 19(2) | 24/11/2023 | section wrong. | Utsav |
| 179 | 24/11/2023 | Interlocutory Application (I.B.C) | 710102101052023 | COMPANY PETITION IB (IBC)/1374(ND)2019 | SUMAN KUMAR VERMA VS LUCKNOW DEVELOPMENT AUTHORITY | Sec 60(5) | 28/11/2023 | section wrong. | SUMAN |
| 180 | 24/11/2023 | Company Application(Companies Act) | 710102101352023 | COMPANY PETITION (COMPANIES ACT)/67(PB)2022 | M G F DEVELOPMENTS LIMITED VS EMAAR INDIA LIMITED & ORS. | Sec. 242(4) | 28/11/2023 | applicant no. 3 affidavit missing. vakalatnama missing. page no. 97,98 missing. | Manisha |
| 181 | 24/11/2023 | Company Application(Companies Act) | 710102100972023 | COMPANY PETITION (COMPANIES ACT)/15(PB)2022 | ANOOP SHARMA VS MR. ABHINEET SHIRAVSTAVA | Rule 32 | 28/11/2023 | memo of parties missing. | SIDDHARTHA |
| 182 | 24/11/2023 | Interlocutory Application (I.B.C) | 710102101252023 | COMPANY PETITION IB (IBC)/1016(PB)2020 | IMROZ KHAN & YASMIN KHAN VS RAKESH BHATIA | Rule 11 of NCLT, 2016 | 28/11/2023 | section wrong. page no. 42 mention type copy in pdf. | Imroz Khan |
| 183 | 24/11/2023 | Interlocutory Application (I.B.C) | 710102101072023 | COMPANY PETITION IB (IBC)/694(ND)2023 | MBL INFRASTRUCTURE LIMITED VS PUNJAB NATIONAL BANK INTERNATIONAL LIMITED | Rule 11 of NCLT, 2016 | 28/11/2023 | master index missing. memo party missing in index. affidavit missing. page no. 458 are not clear. 25Rs welfare fee and 3Rs court fee missingin vakalatnama. | Anubhav Maheshwari |
| 184 | 24/11/2023 | Interlocutory Application (I.B.C) | 710102101312023 | COMPANY PETITION IB (IBC)/2916(ND)2019 | HIMANSHU PAPER PRIVATE LIMITED VS KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED | Sec 60(5) | 28/11/2023 | Add Parties in Online Portal according to your MOP 25 Rs. Welfare and 3 RS. Court fee ticket Missing on Vakalatnama Date also Missing | Kamal |
| 185 | 24/11/2023 | Interlocutory Application (I.B.C) | 710102101112023 | COMPANY PETITION IB (IBC)/1020(ND)2020 | ESTHETIC BUILDTECH PVT. LTD. VS KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 28/11/2023 | memo of parties missing. | Kamal |
| 186 | 24/11/2023 | Interlocutory Application (I.B.C) | 710102101142023 | COMPANY PETITION IB (IBC)/820(PB)2022 | MR DEEPAK MAINI VS KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED | Application under any other provisions- IBC | 28/11/2023 | address and notary missing in affidavit | Ashutosh |
| 187 | 24/11/2023 | Company Application(Companies Act) | 710102101022023 | COMPANY PETITION (COMPANIES ACT)/32(PB)2022 | ANOOP SHARMA VS B. S. SAWHNEY &ASSOCIATES | Rule 32 | 28/11/2023 | memo of parties missing. | SIDDHARTHA |
| 188 | 24/11/2023 | Interlocutory Application (I.B.C) | 710102101202023 | COMPANY PETITION IB (IBC)/694(PB)2018 | HARISH TANEJA VS SURESH KUMAR JAIN | Sec 60(5) | 28/11/2023 | main case no. wrong | Aman |
| 189 | 24/11/2023 | Interlocutory Application (I.B.C) | 710102101102023 | COMPANY PETITION IB (IBC)/239(ND)2022 | ASREC (INDIA) LTD. VS TEN TRAVELS PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 28/11/2023 | separate vakalatnama and memo party missing and address and notary mismatch affidavit and true copy missing and page no. missing in application page | Chandni |
| 190 | 24/11/2023 | Interlocutory Application (I.B.C) | 710102101222023 | COMPANY PETITION IB (IBC)/1744(ND)2019 | GAURAV JINDAL VS DEBASHISH NANDA | Rule 11 of NCLT, 2016 | 28/11/2023 | fill all details in online portal. memo of parties missing. | Rakesh |
| 191 | 24/11/2023 | Company Application(Companies Act) | 710102101032023 | COMPANY PETITION (COMPANIES ACT)/14(ND)2022 | ANOOP SHARMA VS B. S. SAWHNEY &ASSOCIATES | Rule 32 | 28/11/2023 | memo party missing | SIDDHARTHA |

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| 192 | 24/11/2023 | Company Application(Companies Act) | 710102101172023 | COMPANY PETITION (COMPANIES ACT)/155(ND)2023 | MINU SUBBA VS M C HOLDINGS PRIVATE LIMITED | Sec. 244(1) | 28/11/2023 | main case no. missing and memo party missing and sing missing application page | Aparna Jain |
| 193 | 24/11/2023 | Interlocutory Application (I.B.C) | 710102101342023 | COMPANY PETITION IB (IBC)/3095(ND)2019 | HUZEFA FAKHRI SITABKHAN VS EUROTAS INFRASTRUCTURE LIMITED | Sec 60(5) | 28/11/2023 | need every page sign and true copy in annexure. | Sanampreet |
| 194 | 24/11/2023 | Interlocutory Application (I.B.C) | 710102101242023 | COMPANY PETITION IB (IBC)/1565(PB)2018 | MAHADEVAN NAGARATNAM VS CROWN ABACUS IT PARK ASSOCIATION | Sec 60(5) | 28/11/2023 | fill all details in online portal. ticket put on blank side in vakalatnama. date missing in vakalatnama. mention every page sign in pdf. need every page sign and true copy in annexure. | SAURABH |
| 195 | 23/11/2023 | Interlocutory Application (I.B.C) | 710102100762023 | COMPANY PETITION IB (IBC)/182(PB)2023 | RP SUNIL KUMAR AGRAWAL VS CROWN ABACUS IT PARK ASSOCIATION | Application under any other provisions- IBC | 28/11/2023 | page no.137-148,173-176 not clear page | SUNIL KUMAR AGRAWAL |
| 196 | 24/11/2023 | Interlocutory Application (I.B.C) | 710102101362023 | COMPANY PETITION IB (IBC)/1526(ND)2019 | SATYANARAYAN GUDETI VS CROWN ABACUS IT PARK ASSOCIATION | Sec 30 | 28/11/2023 | affidavit address mismatch in notary. page no. 291,292 are not clear. | Satya Narayana Gudde |
| 197 | 24/11/2023 | Company Application(Companies Act) | 710102101302023 | COMPANY PETITION (COMPANIES ACT)/138(ND)2019 | MANHAR SABHARWAL VS ANIL KUMAR SABHARWAL | Rule 11 of NCLT | 28/11/2023 | section wrong. added all respondent in memo of parties. | Sourabh Gupta |
| 198 | 23/11/2023 | Restoration Application (IBC) | 710102100892023 | COMPANY PETITION IB (IBC)/548(ND)2023 | PARDEEP KUMAR VS WELLDONE EXIM PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 28/11/2023 | counsel detail missing in prayer order missing | Nahush Jain |
| 199 | 24/11/2023 | Company Application(Companies Act) | 710102101042023 | COMPANY PETITION (COMPANIES ACT)/33(PB)2022 | ANOOP SHARMA VS B. S. SAWHNEY&ASSOCIATES | Rule 32 | 28/11/2023 | memo of parties missing. | SIDDHARTHA |
| 200 | 24/11/2023 | Interlocutory Application (I.B.C) | 710102101092023 | COMPANY PETITION IB (IBC)/622(ND)2022 | STATE BANK OF INDIA VS SCHON ULTRAWARES PRIVATE LIMITED | 22(3)(b) | 28/11/2023 | page no. wrong in index | Atul Sharma |
| 201 | 24/11/2023 | Company Application(Companies Act) | 710102101012023 | COMPANY PETITION (COMPANIES ACT)/33(PB)2022 | ANOOP SHARMA VS MR.ABHINEET SHIRAVSTAVA | Rule 32 | 28/11/2023 | memo of parties missing. | SIDDHARTHA |
| 202 | 6/11/2023 | 0710102005042022(No. of Docs 3) | 0710102005042022/10 | COMPANY PETITION IB (IBC)/67(ND)2022 | YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED | IBC under Sec 7 | 28-11-2023 | Page No-72 not clear and please delete one PDF , dual uploaded | deveshbatia |
| 203 | 24-11-2023 | 0710102017132023(No. of Docs 1) | 0710102017132023/2 | COMPANY APPEAL(COMPANIES ACT)/48(ND)2023 | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (RUDRA SEVEN BUILDCON PVT. LTD.) | Sec 252 (3) - By Government Body | 28-11-2023 | True copy sign missing | itdpuneetra |
| 204 | 6/11/2023 | 0710102005042022(No. of Docs 3) | 0710102005042022/10 | COMPANY PETITION IB (IBC)/67(ND)2022 | YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED | IBC under Sec 7 | 28-11-2023 | Page No-72 not clear and please delete one PDF , dual uploaded | deveshbatia |
| 205 | 24-11-2023 | 0710102017002023(No. of Docs 1) | 0710102017002023/1 | COMPANY APPEAL(COMPANIES ACT)/49(ND)2023 | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES(REAL GAINS DEVELOPERS PVT. LTD) | Sec 252 (3) - By Government Body | 28-11-2023 | true copy sign missing | itdpuneetra |
| 206 | 23-11-2023 | 0710102015432023(No. of Docs 2) | 0710102015432023/2 | INTERLOCUTORY APPLICATION (I.B.C)/1334(ND)2023 | ERA INFRA ENGINEERING LIMITED | Sec 30 | 28-11-2023 | Page - 4,5, not clear | wamikatrehan |
| 207 | 23-11-2023 | 0710102015432023(No. of Docs 2) | 0710102015432023/2 | INTERLOCUTORY APPLICATION (I.B.C)/1334(ND)2023 | ERA INFRA ENGINEERING LIMITED | Sec 30 | 28-11-2023 | Page - 4,5, not clear | wamikatrehan |
| 208 | 23-11-2023 | 0710102015432023(No. of Docs 2) | 0710102015432023/2 | INTERLOCUTORY APPLICATION (I.B.C)/1334(ND)2023 | ERA INFRA ENGINEERING LIMITED | Sec 30 | 28-11-2023 | Page - 4,5, not clear | wamikatrehan |
| 209 | 23-11-2023 | 0710102015432023(No. of Docs 2) | 0710102015432023/2 | INTERLOCUTORY APPLICATION (I.B.C)/1334(ND)2023 | ERA INFRA ENGINEERING LIMITED | Sec 30 | 28-11-2023 | Page - 4,5, not clear | wamikatrehan |
| 210 | 6/11/2023 | 0710102005042022(No. of Docs 3) | 0710102005042022/10 | COMPANY PETITION IB (IBC)/67(ND)2022 | YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED | IBC under Sec 7 | 28-11-2023 | Page No-72 not clear and please delete one PDF , dual uploaded | deveshbatia |

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| 211 | 6/11/2023 | 0710102005042022(No. of Docs 3) | 0710102005042022/10 | COMPANY PETITION IB (IBC)/67(ND)2022 | YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED | IBC under Sec 7 | 28-11-2023 | Page No-72 not clear and please delete one PDF , dual uploaded | deveshbhatia |
| 212 | 24-11-2023 | 0710102008832023(No. of Docs 1) | 0710102008832023/3 | COMPANY APPEAL(COMPANIES ACT)/24(ND)2023 | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (DAILY DELITE INDIA PVT. LTD.) | Sec 252 (1) - By Government Body | 28-11-2023 | True Copy sign missing | itdpuneetrai |
| 213 | 24-11-2023 | 0710102014932023(No. of Docs 1) | 0710102014932023/2 | COMPANY APPEAL(COMPANIES ACT)/45(ND)2023 | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SUPER HOMES INFRA PVT. LTD.) | Sec 252 (3) - By Government Body | 28-11-2023 | true copy sign missing | itdpuneetrai |
| 214 | 24-11-2023 | 0710102000442023(No. of Docs 2) | 0710102000442023/7 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2023 | LEO ELECTRODS PRIVATE LIMITED VS. MW WIRETEC PRIVATE LIMITED | Sec. 230-232 - Second Motion | 28-11-2023 | 1 Rs Court fees missing | DACCHITASHA HI |
| 215 | 24-11-2023 | 0710102008642023(No. of Docs 1) | 0710102008642023/2 | COMPANY APPEAL(COMPANIES ACT)/28(ND)2023 | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (DHARMIK TRADERS PVT. LTD.) | Sec 252 (1) - By Government Body | 28-11-2023 | True Copy sign missing | itdpuneetrai |
| 216 | 7/5/2022 | 0710102036372022(No. of Docs 0) | 0710102036372022/9 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/61(ND)2022 | STREAM AGENCIES PRIVATE LIMITED | Sec. 230-232 - Second Motion | 23-11-2023 | Address kolkata notary delhi, | |
| 217 | 21-11-2023 | 0710102001722020(No. of Docs 2) | 0710102001722020/9 | COMPANY PETITION (COMPANIES ACT)/36(PB)2020 | SANTOSH KAPOOR VS. SUPERIOR RUBBER LIMITED | Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4) | 23-11-2023 | Sign every pages | hrishikesh@hbaruah |
| 218 | 21-11-2023 | 0710102017652023(No. of Docs 1) | 0710102017652023/2 | INTERLOCUTORY APPLICATION (I.B.C)/1329(PB)2023 | MEENAKSHI BHATNAGAR VS. NARENDER KUMAR SHARMA | Sec 60(5) | 23-11-2023 | Notary delhi address ghaziabad and page no-8,9,10, | sarfaraz |
| 219 | 2/4/2022 | 0710102025642022(No. of Docs 0) | 0710102025642022/10 | COMPANY PETITION (COMPANIES ACT)/72(ND)2022 | SUPERTECH REALTORS PRIVATE LIMITED VS. INDIABULLS HOUSING FINANCE LIMITED | Sec. 213 | 23-11-2023 | Sign every pages | |
| 220 | 7/5/2022 | 0710102036372022(No. of Docs 0) | 0710102036372022/8 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/61(ND)2022 | STREAM AGENCIES PRIVATE LIMITED | Sec. 230-232 - Second Motion | 23-11-2023 | Address kolkata notary delhi, | |
| 221 | 21-11-2023 | 0710102001902020(No. of Docs 1) | 0710102001902020/8 | COMPANY PETITION IB (IBC)/289(ND)2020 | M/S EASTERN INTERIORS AND FURNISHERS VS. RIPPLES ENGINEERING PVT. LTD. | IBC Under Sec 9 | 23-11-2023 | Sign every pages | legalconsultus 21 |
| 222 | 17-11-2023 | 0710200400792014(No. of Docs 12) | 0710200400792014/1 | COMPANY PETITION (COMPANIES ACT)/50(ND)2014 | M/S ASHOK KUMAR GUPTA & ORS VS M/S META PLAST ENGINEERING PVT LTD & ORS | Application under any other provisions | 23-11-2023 | Multiple volume uploaded please deleted volume | BAHLRAJIV |
| 223 | 17-11-2023 | 0710200400792014(No. of Docs 12) | 0710200400792014/1 | COMPANY PETITION (COMPANIES ACT)/50(ND)2014 | M/S ASHOK KUMAR GUPTA & ORS VS M/S META PLAST ENGINEERING PVT LTD & ORS | Application under any other provisions | 23-11-2023 | Multiple volume uploaded please deleted volume | BAHLRAJIV |
| 224 | 17-11-2023 | 0710200400792014(No. of Docs 12) | 0710200400792014/1 | COMPANY PETITION (COMPANIES ACT)/50(ND)2014 | M/S ASHOK KUMAR GUPTA & ORS VS M/S META PLAST ENGINEERING PVT LTD & ORS | Application under any other provisions | 23-11-2023 | Multiple volume uploaded please deleted volume | BAHLRAJIV |
| 225 | 17-11-2023 | 0710200400792014(No. of Docs 12) | 0710200400792014/1 | COMPANY PETITION (COMPANIES ACT)/50(ND)2014 | M/S ASHOK KUMAR GUPTA & ORS VS M/S META PLAST ENGINEERING PVT LTD & ORS | Application under any other provisions | 23-11-2023 | Multiple volume uploaded please deleted volume | BAHLRAJIV |
| 226 | 21-11-2023 | 0710102019422023(No. of Docs 2) | 0710102019422023/5 | COMPANY PETITION IB (IBC)/227(PB)2023 | PAISALO DIGITAL LIMITED VS. JOHNSON WATCH COMPANY PRIVATE LIMITED | IBC under Sec 7 | 23-11-2023 | wrong filing | HARSHAL240 |
| 227 | 21-11-2023 | 0710102076912022(No. of Docs 3) | 0710102076912022/8 | COMPANY PETITION IB (IBC)/702(ND)2022 | EDELWEISS ASSET RECONSTRUCTION COM LIMITED VS. ORIENTAL TRIMEX LIMITED | IBC under Sec 7 | 23-11-2023 | kindly file separately and upload only one pdf | lex.corpn@gmail.com |
| 228 | 26-01-2023 | 0710102010482023(No. of Docs 0) | 0710102010482023/5 | COMPANY PETITION IB (IBC)/107(ND)2023 | VIHAAN EXIMS COMPANY PRIVATE LIMITED VS. YES BANK LIMITED | IBC Under Sec 10 | 22-11-2023 | Pagination missing on index true copy missing | |

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| 229 | 21-11-2023 | 0710102031042022(No. of Docs 2) | 0710102031042022/2 | COMPANY APPEAL (IBC)/19(PB)2022 | ** WILL BE AUTO FILLED LATER | Sec 42 | 22-11-2023 | sign every pages | spiyush47 |
| 230 | 14-04-2023 | 0710102034582023(No. of Docs 0) | 0710102034582023/7 | COMPANY PETITION IB (IBC)/243(PB)2023 | STATE BANK OF INDIA VS. BAREILLY HIGHWAYS PROJECT LIMITED | IBC under Sec 7 | 22-11-2023 | all pages not sign | |
| 231 | 9/11/2023 | 0710102051522023(No. of Docs 2) | 0710102051522023/5 | COMPANY PETITION IB (IBC)/392(PB)2023 | GENUINE BUILDWELL PRIVATE LIMITED | IBC Section 59 | 22-11-2023 | report file sepreate | Nityanand14 |
| 232 | 15-09-2023 | 0710102080052023(No. of Docs 0) | 0710102080052023/6 | INTERLOCUTORY APPLICATION (I.B.C)/5050(ND)2023 | VEKAS KUMAR GARG RESOLUTION PROFESSIONAL OF M/S NINEX DEVELOPERS LTD VS. M/S BDR FINVEST PVT LTD | Sec. 12A | 22-11-2023 | page no. 13 to 73 are not clear. page no. 1 to 12 sign missing. | |
| 233 | 8/11/2023 | 0710102081052022(No. of Docs 3) | 0710102081052022/6 | INTERLOCUTORY APPLICATION (I.B.C)/5284(ND)2022 | 360 REALTORS LLP VS. INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ | Sec 60(5) | 22-11-2023 | pagination wrong. | vishalhirawat |
| 234 | 20-11-2023 | 0710102081052022(No. of Docs 2) | 0710102081052022/7 | INTERLOCUTORY APPLICATION (I.B.C)/5284(ND)2022 | 360 REALTORS LLP VS. INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ | Sec 60(5) | 22-11-2023 | pagination wrong. | vaibhavmadv |
| 235 | 14-07-2023 | 0710102061202023(No. of Docs 0) | 0710102061202023/2 | COMPANY PETITION IB (IBC)/462(ND)2023 | PUNJAB & SIND BANK VS. SUPERTECH TOWNSHIP PROJECT LIMITED | IBC under Sec 7 | 22-11-2023 | sign missed | |
| 236 | 4/10/2023 | 0710102085312023(No. of Docs 0) | 0710102085312023/1 | COMPANY APPEAL (IBC)/49(ND)2023 | AI AIRPORT SERVICES LIMITED VS. THE OFFICIAL LIQUIDATOR OF M/ S. KHULLAR HOSPITALITY PVT. LTD. (IN LIQUIDATION) | Sec 42,Rule 11 of NCLT, 2016 | 22-11-2023 | need every page sign in annexure | |
| 237 | 21-11-2023 | 0710102016662021(No. of Docs 2) | 0710102016662021/1 | INTERLOCUTORY APPLICATION (I.B.C)/1514(PB)2021 | VA TECH WABAG LIMITED | Rule 11 of NCLT, 2016 | 22-11-2023 | Sign every pages | D85462018 |
| 238 | 4/10/2023 | 0710102085312023(No. of Docs 0) | 0710102085312023/1 | COMPANY APPEAL (IBC)/49(ND)2023 | AI AIRPORT SERVICES LIMITED VS. THE OFFICIAL LIQUIDATOR OF M/ S. KHULLAR HOSPITALITY PVT. LTD. (IN LIQUIDATION) | Sec 42,Rule 11 of NCLT, 2016 | 22-11-2023 | need every page sign in annexure | |
| 239 | 4/10/2023 | 0710102085312023(No. of Docs 0) | 0710102085312023/1 | COMPANY APPEAL (IBC)/49(ND)2023 | AI AIRPORT SERVICES LIMITED VS. THE OFFICIAL LIQUIDATOR OF M/ S. KHULLAR HOSPITALITY PVT. LTD. (IN LIQUIDATION) | Sec 42,Rule 11 of NCLT, 2016 | 22-11-2023 | need every page sign in annexure | |
| 240 | 4/10/2023 | 0710102085312023(No. of Docs 0) | 0710102085312023/1 | COMPANY APPEAL (IBC)/49(ND)2023 | AI AIRPORT SERVICES LIMITED VS. THE OFFICIAL LIQUIDATOR OF M/ S. KHULLAR HOSPITALITY PVT. LTD. (IN LIQUIDATION) | Sec 42,Rule 11 of NCLT, 2016 | 22-11-2023 | need every page sign in annexure | |
| 241 | 15-07-2023 | 0710102062132023(No. of Docs 0) | 0710102062132023/1 | COMPANY PETITION IB (IBC)/638(PB)2023 | TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED | IBC under Sec 7 | 22-11-2023 | Full address mention on affidavit | |
| 242 | 8/11/2023 | 0710102006282022(No. of Docs 2) | 0710102006282022/3 | INTERLOCUTORY APPLICATION (I.B.C)/6110(ND)2022 | SUNIL PRAKASH SHARMA IRP JAI SAI RAM STEEL PVT LTD VS. VISHNU AGARWAL | Application under any other provisions- IBC | 21-11-2023 | page no.28-36,39-41,45-50,57-75, 94-99 hindi page and page no.76-77, not clear page | Aish1976 |
| 243 | 25-05-2023 | 0710102046922023(No. of Docs 0) | 0710102046922023/9 | COMPANY PETITION (COMPANIES ACT)/97(ND)2023 | SUBODH KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 21-11-2023 | pagination wrong in index | |
| 244 | 25-05-2023 | 0710102046922023(No. of Docs 0) | 0710102046922023/10 | COMPANY PETITION (COMPANIES ACT)/97(ND)2023 | SUBODH KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 21-11-2023 | no document | |
| 245 | 1/6/2023 | 0710102049622023(No. of Docs 0) | 0710102049622023/3 | INTERLOCUTORY APPLICATION (I.B.C)/3430(ND)2023 | A. VISWANADHA SARMA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY | Sec 60(5) | 21-11-2023 | document not open | |
| 246 | 2/5/2023 | 0710102040672023(No. of Docs 0) | 0710102040672023/5 | COMPANY PETITION IB (IBC)/294(PB)2023 | SWISS PROMOTION PRIVATE LIMITED VS. JOHNSON WATCH COMPANY PRIVATE LIMITED | IBC Under Sec 9 | 21-11-2023 | page no. missing and sign missing | |

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| 247 | 23-09-2023 | 0710102082562023(No. of Docs 0) | 0710102082562023/1 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/72(ND)2023 | SUBHAM DEALCOM PRIVATE LIMITED | Sec. 230-232, Sec 234 | 21-11-2023 | affidavit missing | |
| 248 | 8/11/2023 | 0710102017622020(No. of Docs 2) | 0710102017622020/16 | COMPANY PETITION (COMPANIES ACT)/74(ND)2021 | SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED | Sec. 241(1) | 21-11-2023 | need to application | sfionclt |
| 249 | 8/11/2023 | 0710102017622020(No. of Docs 2) | 0710102017622020/16 | COMPANY PETITION (COMPANIES ACT)/74(ND)2021 | SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED | Sec. 241(1) | 21-11-2023 | need to application | sfionclt |
| 250 | 8/11/2023 | 0710102017622020(No. of Docs 2) | 0710102017622020/16 | COMPANY PETITION (COMPANIES ACT)/74(ND)2021 | SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED | Sec. 241(1) | 21-11-2023 | need to application | sfionclt |
| 251 | 8/11/2023 | 0710102017622020(No. of Docs 2) | 0710102017622020/16 | COMPANY PETITION (COMPANIES ACT)/74(ND)2021 | SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED | Sec. 241(1) | 21-11-2023 | need to application | sfionclt |
| 252 | 7/11/2023 | 0710102074222023(No. of Docs 1) | 0710102074222023/3 | COMPANY PETITION (COMPANIES ACT)/171(ND)2023 | KANWAL DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED | Sec. 73(4) | 21-11-2023 | file missing | advkrishan |
| 253 | 7/11/2023 | 0710102104112022(No. of Docs 3) | 0710102104112022/2 | COMPANY PETITION (COMPANIES ACT)/38(ND)2023 | RAJENDRA NATH BHEL & OTHERS VS. PREM NATH MOTORS PRIVATE LIMITED | Sec. 241(1) | 21-11-2023 | twice document upload | sigmalexjurix |
| 254 | 18-11-2023 | 0710102016802023(No. of Docs 2) | 0710102016802023/10 | INTERLOCUTORY APPLICATION (I.B.C)/1183(ND)2023 | PAYAL AGARWAL VSANIL KOHLI | Sec 60(5) | 21-11-2023 | Notary missing | Advocateajay1 |
| 255 | 27-08-2023 | 0710102074792023(No. of Docs 0) | 0710102074792023/3 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2023 | SMT. SUSHILA LAKHOTIA VS. ATUL MITTAL | Sec 60(5) | 21-11-2023 | page no.38,82, not clear page | |
| 256 | 15-09-2023 | 0710102080052023(No. of Docs 0) | 0710102080052023/3 | INTERLOCUTORY APPLICATION (I.B.C)/5050(ND)2023 | VEKAS KUMAR GARG RESOLUTION PROFESSIONAL OF M/S NINEX DEVELOPERS LTD VS. M/S BDR FINVEST PVT LTD | Sec. 12A | 21-11-2023 | Please sign all the pages | |
| 257 | 20-11-2023 | 0710102088382022(No. of Docs 1) | 0710102088382022/6 | INTERLOCUTORY APPLICATION (I.B.C)/5225(ND)2022 | RESOLUTION PROFESSIONAL SOM RESORTS PVT LTD VS. U.P. AVAS EVAM VIKAS PARISHAD THROUGH ITS SUPERINTENDING ENGINEER/AUTHORISED OFFICER | Sec 60(5) | 21-11-2023 | main case no. missing. | ashukansal@gmail.com |
| 258 | 7/11/2023 | 0710102054302021(No. of Docs 1) | 0710102054302021/5 | COMPANY PETITION IB (IBC)/421(ND)2021 | KOTAK MAHINDRA BANK LIMITED VS. G K DAIRY AND MILK PRODUCTS PVT LTD | IBC under Sec 7 | 21-11-2023 | true copy and sign missing in annexure page | D14182016 |
| 259 | 14-08-2023 | 0710102070562023(No. of Docs 0) | 0710102070562023/3 | COMPANY PETITION IB (IBC)/510(ND)2023 | BCL ENTERPRISES LIMITED VS. KLM HOLDINGS PRIVATE LIMITED | IBC under Sec 7 | 21-11-2023 | page no.23-34 not clear page | |
| 260 | 14-08-2023 | 0710102070562023(No. of Docs 0) | 0710102070562023/3 | COMPANY PETITION IB (IBC)/510(ND)2023 | BCL ENTERPRISES LIMITED VS. KLM HOLDINGS PRIVATE LIMITED | IBC under Sec 7 | 21-11-2023 | page no.23-34 not clear page | |
| 261 | 14-08-2023 | 0710102070562023(No. of Docs 0) | 0710102070562023/3 | COMPANY PETITION IB (IBC)/510(ND)2023 | BCL ENTERPRISES LIMITED VS. KLM HOLDINGS PRIVATE LIMITED | IBC under Sec 7 | 21-11-2023 | page no.23-34 not clear page | |
| 262 | 14-08-2023 | 0710102070562023(No. of Docs 0) | 0710102070562023/3 | COMPANY PETITION IB (IBC)/510(ND)2023 | BCL ENTERPRISES LIMITED VS. KLM HOLDINGS PRIVATE LIMITED | IBC under Sec 7 | 21-11-2023 | page no.23-34 not clear page | |
| 263 | 7/11/2023 | 0710102074222023(No. of Docs 1) | 0710102074222023/4 | COMPANY PETITION (COMPANIES ACT)/171(ND)2023 | KANWAL DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED | Sec. 73(4) | 21-11-2023 | double page numbering and sign missing and welfare and court fee missing | advkrishan |
| 264 | 21-10-2023 | 0710102053732023(No. of Docs 5) | 0710102053732023/3 | COMPANY PETITION IB (IBC)/470(ND)2023 | AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED | IBC Under Sec 9 | 20-11-2023 | merge application in one pdf. | Gsvlegal |

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|-----|------------|---------------------------------|---------------------|--|---|--|------------|---|--------------|
| 265 | 21-10-2023 | 0710102053732023(No. of Docs 5) | 0710102053732023/3 | COMPANY PETITION IB (IBC)/470(ND)2023 | AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED | IBC Under Sec 9 | 20-11-2023 | merge application in one pdf. | Gsvlegal |
| 266 | 21-10-2023 | 0710102053732023(No. of Docs 5) | 0710102053732023/3 | COMPANY PETITION IB (IBC)/470(ND)2023 | AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED | IBC Under Sec 9 | 20-11-2023 | merge application in one pdf. | Gsvlegal |
| 267 | 21-10-2023 | 0710102053732023(No. of Docs 5) | 0710102053732023/3 | COMPANY PETITION IB (IBC)/470(ND)2023 | AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED | IBC Under Sec 9 | 20-11-2023 | merge application in one pdf. | Gsvlegal |
| 268 | 7/11/2023 | 0710102027232021(No. of Docs 2) | 0710102027232021/43 | COMPANY PETITION (COMPANIES ACT)/109(PB)2021 | UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED | Sec 241 (2) | 20-11-2023 | 25Rs welfare fee 3Rs court fee missing in vakalatnama. date missing in vakalatnama | adv_santoshk |
| 269 | 6/11/2023 | 0710102085212023(No. of Docs 1) | 0710102085212023/13 | INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023 | TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED | Sec 60(5) | 20-11-2023 | need every page sign. | NAMIT SURI |
| 270 | 21-10-2023 | 0710102053732023(No. of Docs 5) | 0710102053732023/3 | COMPANY PETITION IB (IBC)/470(ND)2023 | AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED | IBC Under Sec 9 | 20-11-2023 | merge application in one pdf. | Gsvlegal |
| 271 | 21-10-2023 | 0710102053732023(No. of Docs 5) | 0710102053732023/3 | COMPANY PETITION IB (IBC)/470(ND)2023 | AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED | IBC Under Sec 9 | 20-11-2023 | merge application in one pdf. | Gsvlegal |
| 272 | 21-10-2023 | 0710102053732023(No. of Docs 5) | 0710102053732023/3 | COMPANY PETITION IB (IBC)/470(ND)2023 | AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED | IBC Under Sec 9 | 20-11-2023 | merge application in one pdf. | Gsvlegal |
| 273 | 25-05-2023 | 0710102046922023(No. of Docs 0) | 0710102046922023/11 | COMPANY PETITION (COMPANIES ACT)/97(ND)2023 | SUBODH KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 20-11-2023 | wrong PDF | |
| 274 | 21-10-2023 | 0710102053732023(No. of Docs 5) | 0710102053732023/3 | COMPANY PETITION IB (IBC)/470(ND)2023 | AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED | IBC Under Sec 9 | 20-11-2023 | merge application in one pdf. | Gsvlegal |
| 275 | 21-10-2023 | 0710102053732023(No. of Docs 5) | 0710102053732023/3 | COMPANY PETITION IB (IBC)/470(ND)2023 | AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED | IBC Under Sec 9 | 20-11-2023 | merge application in one pdf. | Gsvlegal |
| 276 | 7/11/2023 | 0710102027232021(No. of Docs 2) | 0710102027232021/42 | COMPANY PETITION (COMPANIES ACT)/109(PB)2021 | UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED | Sec 241 (2) | 20-11-2023 | 25Rs welfare fee 3Rs court fee missing in vakalatnama. date missing in vakalatnama. | adv_santoshk |
| 277 | 9/11/2023 | 0710102043802022(No. of Docs 2) | 0710102043802022/5 | COMPANY APPLICATION(COMPANIES ACT)/300(ND)2022 | PRABHDIT SINGH BATRA VS. M/S ARRENA OVERSEAS PVT LTD | Rule 11 of NCLT | 20-11-2023 | advocate sign missed in index | sharma@123 |
| 278 | 19-12-2018 | 0710102033562018(No. of Docs 0) | 0710102033562018/3 | COMPANY APPEAL(COMPANIES ACT)/953(ND)2018 | PR. COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES M/S NUMBER ONE INVESTMENT PVT. LTD | Sec 252 (1) - By Government Body | 20-11-2023 | 1Rs court fee missing in vakalatnama. | |
| 279 | 29-07-2023 | 0710102066742023(No. of Docs 0) | 0710102066742023/3 | COMPANY PETITION (COMPANIES ACT)/163(ND)2023 | VIDHI SHARMA VS. GREEN APPLE PROPERTIES PRIVATE LIMITED | Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1) | 20-11-2023 | need every page sign in annexure. | |
| 280 | 29-07-2023 | 0710102066742023(No. of Docs 0) | 0710102066742023/3 | COMPANY PETITION (COMPANIES ACT)/163(ND)2023 | VIDHI SHARMA VS. GREEN APPLE PROPERTIES PRIVATE LIMITED | Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1) | 20-11-2023 | need every page sign in annexure. | |
| 281 | 27-10-2023 | 0710102085212023(No. of Docs 2) | 0710102085212023/3 | INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023 | TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED | Sec 60(5) | 20-11-2023 | need every page sign. | NAMIT SURI |

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| 282 | 27-10-2023 | 0710102085212023(No. of Docs 2) | 0710102085212023/3 | INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023 | TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED | Sec 60(5) | 20-11-2023 | need every page sign. | NAMIT SURI |
| 283 | 6/11/2023 | 0710102084412023(No. of Docs 1) | 0710102084412023/1 | RESTORATION APPLICATION (IBC)/167(ND)2023 | MAXWELL VSASP SEALING PRODUCTS LIMITED | Rule 11 of NCLT, 2016 | 20-11-2023 | mention sign and true copy in annexure. | cc.lawoffices@cclaw. |
| 284 | 27-10-2023 | 0710102085212023(No. of Docs 2) | 0710102085212023/3 | INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023 | TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED | Sec 60(5) | 20-11-2023 | need every page sign. | NAMIT SURI |
| 285 | 27-10-2023 | 0710102085212023(No. of Docs 2) | 0710102085212023/3 | INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023 | TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED | Sec 60(5) | 20-11-2023 | need every page sign. | NAMIT SURI |
| 286 | 19-12-2019 | 0710102169962019(No. of Docs 0) | 0710102169962019/40 | COMPANY PETITION IB (IBC)/236(ND)2020 | LIC HOUSING FINANCE PRIVATE LIMITED VS. K V DEVELOPERS PRIVATE LIMITED | IBC under Sec 7 | 20-11-2023 | notary missing in affidavit. need every page sign. | |
| 287 | 25-05-2023 | 0710102047382023(No. of Docs 0) | 0710102047382023/9 | COMPANY PETITION IB (IBC)/390(PB)2023 | ASK PROPERTY INVESTMENT ADVISORS PRIVATE LIMITED VS. NOBILITY ESTATES PRIVATE LIMITED | IBC under Sec 7 | 20-11-2023 | PDF not OPEN | |
| 288 | 7/11/2023 | 0710102020482020(No. of Docs 2) | 0710102020482020/10 | COMPANY PETITION IB (IBC)/607(PB)2020 | BANK OF BARODA VS. M B MALLS PVT LTD | IBC under Sec 7 | 20-11-2023 | need every page sign and true copy in annexure. | askanurag |
| 289 | 29-07-2023 | 0710102066742023(No. of Docs 0) | 0710102066742023/3 | COMPANY PETITION (COMPANIES ACT)/163(ND)2023 | VIDHI SHARMA VS. GREEN APPLE PROPERTIES PRIVATE LIMITED | Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1) | 20-11-2023 | need every page sign in annexure. | |
| 290 | 29-07-2023 | 0710102066742023(No. of Docs 0) | 0710102066742023/3 | COMPANY PETITION (COMPANIES ACT)/163(ND)2023 | VIDHI SHARMA VS. GREEN APPLE PROPERTIES PRIVATE LIMITED | Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1) | 20-11-2023 | need every page sign in annexure. | |
| 291 | 10/11/2023 | 0710102400552010(No. of Docs 1) | 0710102400552010/4 | COMPANY PETITION (COMPANIES ACT)/32(ND)2010 | RAJAN COSMETICS (MADRAS) PVT. LTD. VS SRM INFRASTRUCTURE PVT. LTD. & ORS. | Application under any other provisions | 17-11-2023 | DOCUMENT INCOMPLETE INDEX MISSING | admin@lexfavis.com |
| 292 | 11/11/2023 | 0710102031612023(No. of Docs 2) | 0710102031612023/1 | COMPANY PETITION (COMPANIES ACT)/79(PB)2023 | PRAVESH AGGARWAL VS. DINESH KUMAR AGGARWAL AND OTHERS | Sec. 242(4),Sec. 241(1) | 17-11-2023 | PAGE 49 51 NOT CLEAR | mg270288 |
| 293 | 10/11/2023 | 0710102058342023(No. of Docs 1) | 0710102058342023/2 | INTERLOCUTORY APPLICATION (I.B.C)/3709(ND)2023 | MANOJ KULSHRESTHA RESOLUTION PROFESSIONAL FOR INTELLICITY BUSINESS PARK PRIVATE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH CHIEF EXECUTIVE OFFICER & ORS. | Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016 | 17-11-2023 | INDEX MISSING | D12532014 |
| 294 | 10/11/2023 | 0710102092252023(No. of Docs 2) | 0710102092252023/1 | INTERLOCUTORY APPLICATION (I.B.C)/5710(ND)2023 | KINDLE INFRAHEIGHTS PRIVATE LIMITED VS. ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED | Sec 60(5) | 17-11-2023 | INDEX MISSING | Viv_0004 |
| 295 | 10/11/2023 | 0710102029862023(No. of Docs 2) | 0710102029862023/2 | INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023 | MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD. | Sec 49(2) | 17-11-2023 | NEED TO SIGN EVERY PAGES | SHAGKHAN@1958 |
| 296 | 8/12/2021 | 0710102089802021(No. of Docs 0) | 0710102089802021/4 | INTERLOCUTORY APPLICATION (I.B.C)/70(ND)2022 | SURPREET SINGH SURI VSTHREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED | Sec 60(5) | 17-11-2023 | NEED TO FILE IA | |

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| 297 | 9/10/2023 | 0710102002702023/3 | 710102002702023 | NACHIKETA CONSTRUCTIONS PRIVATE LIMITED | Sec 252 (3) | Report | 23-11-2023 | document not upload please re-upload , | |
| 298 | | | | Vs. | | | | | |
| 299 | | | | REGISTRAR OF COMPANIES | | | | | |
| 300 | 25/04/2023 | 0710102004682019/10 | 710102004682019 | VOLKSWAGEN FINANCIAL PVT. LTD. | IBC under Sec 7 | Report | 23-11-2023 | wrong file upload , | |
| 301 | | | | Vs. | | | | | |
| 302 | | | | KHULLAR HOSPITALITY PRIVATE LIMITED | | | | | |
| 303 | 4/10/2023 | 0710102008202023/7 | 710102008202023 | SUPERTECH (INDIA) PRIVATE LTD. | Sec. 230-232 - Second Motion | Report | 23-11-2023 | main case wrong link , | |
| 304 | | | | Vs. | | | | | |
| 305 | 12/9/2023 | 0710102008202023/8 | 710102008202023 | SUPERTECH (INDIA) PRIVATE LTD. | Sec. 230-232 - Second Motion | Order | 23-11-2023 | main case wrong link , | |
| 306 | | | | Vs. | | | | | |
| 307 | 14/04/2023 | 0710102009332019/17 | 710102009332019 | RELIANCE COMMERCIAL FINANCE LTD | IBC under Sec 7 | Order | 23-11-2023 | | |
| 308 | | | | Vs. | | | | | |
| 309 | | | | ROSEWOOD TREXIM PVT LTD | | | | | |
| 310 | 10/10/2023 | 0710102009702023/10 | 710102009702023 | ALLIANCE REVOLUTION INFRA PROJECTSPRIVATE LIMITED | Sec. 230-232 - Second Motion | Order | 23-11-2023 | page no.16-52 not clear page , | |
| 311 | | | | Vs. | | | | | |
| 312 | 20/10/2023 | 0710102011272021/7 | 710102011272021 | STYLE REALTORS PVT LTD | Sec. 230-232 - Second Motion | Report | 23-11-2023 | please separate file and order not upload , | |
| 313 | | | | Vs. | | | | | |
| 314 | 19/09/2023 | 0710102012932022/7 | 710102012932022 | GOYAL ENGINEERING POLYMERS PRIVATE LIMITED | Sub-Section (1) Of Section 66. | Order | 23-11-2023 | document not upload please re- upload , | |
| 315 | | | | Vs. | | | | | |
| 316 | | | | GOYAL ENGINEERING POLYMERS PRIVATELIMITED | | | | | |
| 317 | 23/10/2023 | 0710102014002023/10 | 710102014002023 | MAHIMA DISTRIBUTERS PRIVATE LIMITED | Sec. 230-232 - Second Motion | Report | 23-11-2023 | | |
| 318 | | | | Vs. | | | | | |
| 319 | 1/11/2023 | 0710102014672023/13 | 710102014672023 | MANAK BUILDCON PROJECTS PRIVATE LIMITED | Sec. 230-232 - Second Motion | Report | 23-11-2023 | | |
| 320 | | | | Vs. | | | | | |
| 321 | 20/09/2023 | 0710102014892023/1 | 710102014892023 | INCOME TAX OFFICER WARD-13(1) NEW DELHI | Sec 252 (1) - By Government Body | Order | 23-11-2023 | document not upload please re-upload file , | |
| 322 | | | | Vs. | | | | | |
| 323 | | | | REGISTRAR COMPANIES DELHI | | | | | |
| 324 | 20/07/2023 | 0710102020552023/2 | 710102020552023 | INCOME TAX OFFICER WARD-13(1) NEW DELHI | Sec 252 (1) - By Government Body | Order | 23-11-2023 | order not upload , | |
| 325 | | | | Vs. | | | | | |
| 326 | | | | REGISTRAR COMPANIES DELHI | | | | | |
| 327 | 24/07/2023 | 0710102027802021/4 | 710102027802021 | JUVALIA SALES PRIVATE LIMITED | Sec. 230-232 - Second Motion | Order | 23-11-2023 | document not upload , | |
| 328 | | | | Vs. | | | | | |
| 329 | 8/10/2023 | 0710102047422023/4 | 710102047422023 | VAISHNO BUILDTECH PRIVATE LIMITED | Sec 252 (3) | Report | 23-11-2023 | page no.3-4 not clear page and order not upload , | |
| 330 | | | | Vs. | | | | | |
| 331 | | | | REGISTRAR OF COMPANIES DELHI AND HARYANA | | | | | |

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